

**Income Tax Appellate Tribunal, Mumbai Benches, Mumbai**

**Constitution of Benches for the period 02.02.2026 to 05.02.2026**

<b>Bench</b>	<b>Court Room Number</b>	<b>Hon'ble President/Vice-President &amp; Members</b>
G	1	Justice (Retd.) C. V. Bhadang, President & Shri Arun Khodpia, AM
D	2	S/Shri Saktijit Dey, Vice President & Makarand V Mahadeokar, AM
E	3	S/Shri Amit Shukla, JM & Girish Agrawal, AM (except on 02 <sup>nd</sup> Feb)
SMC	4	Smt. Beena Pillai, JM
C & H	5	S/Shri Vikram Singh Yadav, AM & Sandeep Singh Karhail, JM (except on 05 <sup>th</sup> Feb)
I	6	S/Shri Sandeep Gosain, JM & Prabhash Shankar, AM
B	7	Shri O. P. Kant, AM & Smt Kavitha Rajagopal, JM
A	8	S/Shri N K Choudhry, JM & Jagadish, AM
J & K	9	S/Shri Pawan Singh, JM & Bijayananda Pruseth, AM (except on 4 <sup>th</sup> & 5 <sup>th</sup> Feb)
F	11 (at 2:30 pm)	S/Shri Anikesh Banerjee, JM & Girish Agrawal, AM (on 2 <sup>nd</sup> , 3 <sup>rd</sup> & 5 <sup>th</sup> Feb.) S/Shri Rahul Chaudhary, JM & Girish Agrawal, AM (on 04 <sup>th</sup> Feb.)

**Constitution of Benches for the period 09.02.2026 to 12.02.2026**

<b>Bench</b>	<b>Court Room Number</b>	<b>Hon'ble President/Vice-President &amp; Members</b>
G	1	Justice (Retd.) C. V. Bhadang, President & Shri Arun Khodpia, AM
D	2	S/Shri Saktijit Dey, Vice President & Makarand V Mahadeokar, AM
E	3	S/Shri Amit Shukla, JM & Girish Agrawal, AM
SMC	4	Smt. Beena Pillai, JM
C & H	5	S/Shri Vikram Singh Yadav, AM & Sandeep Singh Karhail, JM
I	6	S/Shri Sandeep Gosain, JM & Prabhash Shankar, AM
B	7	Shri O. P. Kant, AM & Smt Kavitha Rajagopal, JM
A	8	S/Shri N K Choudhry, JM & Jagadish, AM
J & K	9	S/Shri Pawan Singh, JM & Bijayananda Pruseth, AM
F	11 (at 2:30 pm)	S/Shri Anikesh Banerjee, JM & Girish Agrawal, AM

**Constitution of Benches for the period 16.02.2026 to 19.02.2026**

Bench	Court Room Number	Hon'ble President/Vice-President & Members
G	1	Justice (Retd.) C. V. Bhadang, President & Shri Girish Agrawal, AM
D	2	S/Shri Saktijit Dey, Vice President & Makarand V Mahadeokar, AM
E	3	S/Shri Amit Shukla, JM & Shri Arun Khodpia, AM
SMC	4	Smt. Beena Pillai, JM (except on 18 <sup>th</sup> Feb.)
	6	S/Shri Sandeep Gosain, JM & Prabhash Shankar, AM (on 18 <sup>th</sup> Feb.)
C & H	5	S/Shri Vikram Singh Yadav, AM & Sandeep Singh Karhail, JM
I	6	S/Shri Sandeep Gosain, JM & Prabhash Shankar, AM
B	7	Shri O. P. Kant, AM & Smt Kavitha Rajagopal, JM
A	8	S/Shri N K Choudhry, JM & Jagadish, AM
J & K	9	S/Shri Rahul Choudhary, JM & Bijayananda Pruseth, AM
F	11	S/Shri Anikesh Banerjee, JM & Bijayananda Pruseth, AM (on 16 <sup>th</sup> Feb.)
	(at 2:30)	S/Shri Rahul Choudhary, JM & Bijayananda Pruseth, AM (from 17 <sup>th</sup> to 19 <sup>th</sup> Feb.)

**Constitution of Benches for the period 23.02.2026 to 26.02.2026**

Bench	Court Room Number	Hon'ble President/Vice-President & Members
G	1	Justice (Retd.) C. V. Bhadang, President & Shri Girish Agrawal, AM
D	2	S/Shri Saktijit Dey, Vice President & Makarand V Mahadeokar, AM
E	3	S/Shri Amit Shukla, JM & Shri Arun Khodpia, AM
C & H	4	S/Shri Vikram Singh Yadav, AM & Sandeep Singh Karhail, JM
I & SMC	5	S/Shri Sandeep Gosain, JM & Prabhash Shankar, AM
B	6	Shri O. P. Kant, AM & Smt Kavitha Rajagopal, JM
A	7	S/Shri N K Choudhry, JM & Jagadish, AM
J & K	8	S/Shri Rahul Choudhary, JM & Bijayananda Pruseth, AM
F	9 (at 2:30 pm)	S/Shri Anikesh Banerjee, JM & Bijayananda Pruseth, AM

- 'C' & 'H' Benches will not function on 05<sup>th</sup> Feb., 2026 and the cases of 'C' Bench will be heard on 09<sup>th</sup> Feb. and those of 'H' will be heard on 10<sup>th</sup> Feb., 2026
- 'E' Bench will not function on 02<sup>nd</sup> Feb., 2026 and the cases fixed will be heard on 3<sup>rd</sup> Feb, 2026.
- 'J' & 'K' Benches will not function on 04<sup>th</sup> & 5<sup>th</sup> Feb., 2026

Sd/-  
[Saktijit Dey]  
VICE-PRESIDENT

Dated: 29.01.2026

(Hindi version follows)

**INCOME TAX APPELLATE TRIBUNAL**

**3<sup>rd</sup> & 4<sup>th</sup> Floor, Prathishtha Bhavan,**

**101 Maharshi Karve Marg,**

**Mumbai -400 020.**

**NOTICE**

- “ G ” Bench will function after completion of Special Bench Case of ITAT, Bangalore Benches i.e. “ M D Sons ” on 11.02.2026.
- “ J ” & “ K ” Benches are reconstituted as S/Shri Anikesh Banerjee, JM & Bijayananda Pruseth, AM on 10.02.2026 in Court Room No 9 at 10.30 AM.

**By order**

  
**ASSISTANT REGISTRAR**

**Mumbai.**

**Dated: 06.02.2026**

**INCOME TAX APPELLATE TRIBUNAL**

**3<sup>rd</sup> & 4<sup>th</sup> Floor, Prathishtha Bhavan,**

**101 Maharshi Karve Marg,**

**Mumbai -400 020.**

**NOTICE**

**Appeals upto the year 2018 fixed before " A " to " G " Benches & " SMC " Bench are to be treated as Old Appeals and will be taken up for hearing and disposal on priority basis.**

**Parties are requested not to seek any adjournment in respect of these appeals, except, under exceptional circumstances.**

**By order**

  
**ASSISTANT REGISTRAR**

**Mumbai.**

**Dated: 06.02.2026**



**Income Tax Appellate Tribunal**  
3<sup>rd</sup> and 4<sup>th</sup> Floor, PratishthaBhavan,  
Old CGO Building, MaharshiKarve Marg,  
New Marine Lines, Churchgate,  
Mumbai – 400020.



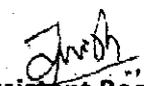
Date: - 23<sup>rd</sup> January, 2026

**NOTICE**

Links of the Court Rooms of ITAT, Mumbai Benches for joining through Video Conferencing from 27.01.2026 to 27.02.2026 -Reg.

Court Room Nos.	Meeting Link for Joining through Virtual Mode (Cisco Webex Platform)	Meeting Number (Cisco Webex)	PWD
Court Room No. 01	<a href="https://itatmumbai.my.webex.com/meet/crlink1">https://itatmumbai.my.webex.com/meet/crlink1</a>	26414952544	2026
Court Room No. 02	<a href="https://itatmumbai.my.webex.com/meet/crlink2">https://itatmumbai.my.webex.com/meet/crlink2</a>	26401520489	2026
Court Room No. 03	<a href="https://itatmumbai.my.webex.com/meet/crlink3">https://itatmumbai.my.webex.com/meet/crlink3</a>	26408489687	2026
Court Room No. 04	<a href="https://itatmumbai.my.webex.com/meet/crlink4">https://itatmumbai.my.webex.com/meet/crlink4</a>	26436211654	2026
Court Room No. 05	<a href="https://itatmumbai.my.webex.com/meet/crlink5">https://itatmumbai.my.webex.com/meet/crlink5</a>	26430973048	2026
Court Room No. 06	<a href="https://itatmumbai.my.webex.com/meet/crlink6">https://itatmumbai.my.webex.com/meet/crlink6</a>	26410995827	2026
Court Room No. 07	<a href="https://itatmumbai.my.webex.com/meet/crlink7">https://itatmumbai.my.webex.com/meet/crlink7</a>	26403060903	2026
Court Room No. 08	<a href="https://itatmumbai.my.webex.com/meet/crlink8">https://itatmumbai.my.webex.com/meet/crlink8</a>	26443156663	2026
Court Room No. 09	<a href="https://itatmumbai.my.webex.com/meet/crlink9">https://itatmumbai.my.webex.com/meet/crlink9</a>	26444477729	2026
Court Room No. 11	<a href="https://itatmumbai.my.webex.com/meet/crlink11">https://itatmumbai.my.webex.com/meet/crlink11</a>	26412112990	2026
Court Room No. 13	<a href="https://itatmumbai.my.webex.com/meet/crlink13">https://itatmumbai.my.webex.com/meet/crlink13</a>	Not Function	

1. The Counsels can join the Hybrid Court Room through the above-mentioned Video Conferencing Links.
2. Links will be open at - least 15 minutes before the commencement of the Bench proceedings.
3. The links will remain active when the bench is sitting during Court hours of the Tribunal.
4. The Counsels may see the Constitution of Benches, Friday Lists, etc., published on ITAT website to ascertain the Court Room in which cases of particular Bench/ Hon'ble Members combinations are fixed and accordingly, join through the respective Court Room Link.
5. The Counsels /DR appearing before the Hon'ble Court through Video Conferencing mode shall follow the dress code, courtesies and protocols that are followed in physical hearing, as far as possible.
6. The Counsels/DR shall make sure that their Internet Connection, Microphone and Video Cameras are working.
7. Recording of the proceedings in Hybrid/Virtual Hearing is strictly prohibited.
8. Paper Books, Synopsis, written submissions etc. should be filed in the mode as prescribed in the existing ITAT Rules, even if Counsel/DR is appearing though Virtual Mode.

  
Assistant Registrar

**INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES****CAUSE LIST OF A BENCH FOR 09-FEBRUARY-2026 (MONDAY)****BEFORE HON'BLE NARENDER KUMAR CHOUDHRY, JUDICIAL MEMBER  
AND HON'BLE JAGADISH, ACCOUNTANT MEMBER****IN COURT ROOM 8**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 4506/MUM/2023	2018-19	[A] A N ENTERPRISES INFRASTRUCTURE SERVICES PRIVATE LIMITED (E-FILED)	
2	ITA 4507/MUM/2023	2020-21	[A] A N ENTERPRISES INFRASTRUCTURE SERVICES PRIVATE LIMITED (E-FILED)	
3	ITA 3909/MUM/2025	2020-21	[D] ASIAN PAINTS LIMITED (E-FILE)	
4	ITA 4590/MUM/2025	2011-12	[A] ANIRUDH ANIL GAGGAR (E-FILE)	
5	ITA 4858/MUM/2025	2015-16	[A] LALIT NATHMAL SHAH (E-FILE)	
6	ITA 5384/MUM/2025	2012-13	[A] MOHAMMED IQBAL KHAN (E-FILE)	
7	ITA 6762/MUM/2025	2021-22	[A] ANTARES LOGISTICS PRIVATE LIMITED (E-FILE)	
8	ITA 6864/MUM/2025	2017-2018	[A] ANAND BHUVAN CO-OP HSG SOCIETY LTD (E-FILE)	
9	ITA 6865/MUM/2025	2017-2018	[A] ANAND BHUVAN CO-OP HSG SOCIETY LTD (E-FILE)	
10	ITA 7881/MUM/2025	2018-19	[D] ANIL RAMACHANDRAN (E-FILE)	
11	ITA 7888/MUM/2025	2017-18	[A] APARNA JAGDISH WAGH (E-FILE)	
12	ITA 7892/MUM/2025	2017-18	[A] AMBIT FINVEST PRIVATE LIMITED (E-FILE)	
13	ITA 7893/MUM/2025	2020-21	[A] AMBIT FINVEST PRIVATE LIMITED (E-FILE)	

*Jagdish*  
Assistant Registrar  
06-Feb-2026

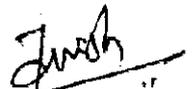
**INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES****CAUSE LIST OF A BENCH FOR 10-FEBRUARY-2026 (TUESDAY)****BEFORE HON'BLE NARENDER KUMAR CHOUDHRY, JUDICIAL MEMBER  
AND HON'BLE JAGADISH, ACCOUNTANT MEMBER****IN COURT ROOM 8**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 3041/MUM/2025	2018-19	[D] LATA MAHIPATRAY SHAH (E-FILE)	
2	CO 135/MUM/2025	2018-19	[A] LATA MAHIPATRAY SHAH (E-FILE)	
3	ITA 4126/MUM/2025	2020-21	[A] MUGENESYS SOFTWARE PRIVATE LIMITED (E-FILE)	
4	ITA 4127/MUM/2025	2021-22	[A] MUGENESYS SOFTWARE PRIVATE LIMITED (E-FILE)	
5	ITA 4132/MUM/2025	2022-23	[A] MUGENESYS SOFTWARE PRIVATE LIMITED (E-FILE)	
6	ITA 4133/MUM/2025	2023-24	[A] MUGENESYS SOFTWARE PRIVATE LIMITED (E-FILE)	
7	ITA 4545/MUM/2025	2015-16	[D] MUGENESYS SOFTWARE PRIVATE LIMITED (E-FILE)	
8	ITA 4546/MUM/2025	2020-21	[D] MUGENESYS SOFTWARE PRIVATE LIMITED (E-FILE)	
9	ITA 4547/MUM/2025	2021-22	[D] MUGENESYS SOFTWARE PRIVATE LIMITED (E-FILE)	
10	ITA 4548/MUM/2025	2023-24	[D] MUGENESYS SOFTWARE PRIVATE LIMITED (E-FILE)	
11	ITA 4792/MUM/2025	2022-23	[D] MUGENESYS SOFTWARE PRIVATE LIMITED (E-FILE)	
12	ITA 4707/MUM/2025	2016-17	[D] ASHOK VISHWANATH HIREMATH (E-FILE)	
13	CO 229/MUM/2025	2016-17	[A] ASHOK VISHWANATH HIREMATH	
14	ITA 6778/MUM/2025	2015-16	[A] ARVINDER SINGH SAHNI	
15	ITA 6808/MUM/2025	2017-18	[D] AWAS DEVELOPERS AND CONSTRUCTIONS PRIVATE LIMITED (E-FILE)	
16	ITA 7857/MUM/2025	2017-18	[A] ADVAITA TRADING PRIVATE LIMITED (E-FILE)	
17	ITA 7898/MUM/2025	2009-10	[A] M/S LATIM ENTERPRISE	
18	ITA 7915/MUM/2025	2025-26	[A] THE ADVERTISING STANDARDS COUNCIL OF INDIA	
19	ITA 7945/MUM/2025	2017-18	[A] ADARSH DEVELOPERS (E-FILE)	
20	ITA 7961/MUM/2025	2017-2018	[A] LION STEEL PRIVATE LIMITED (E-FILE)	
21	ITA 7962/MUM/2025	2008-09	[D] ALLIANCE INTERMEDIARIES & NETWORK PVT LTD (E-FILE)	

*J. Jagadish*  
Assistant Registrar  
06-Feb-2026

**INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES****CAUSE LIST OF A BENCH FOR 11-FEBRUARY-2026 (WEDNESDAY)****BEFORE HON'BLE NARENDER KUMAR CHOUDHRY, JUDICIAL MEMBER  
AND HON'BLE JAGADISH, ACCOUNTANT MEMBER****IN COURT ROOM 8**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 7607/MUM/2025	2015-16	[D] ADITYA BIRLA FOUNDATION (E-FILE)	
2	ITA 7994/MUM/2025	2015-16	[A] ADITYA BIRLA FOUNDATION (E-FILE)	
3	ITA 7752/MUM/2025	2010-11	[A] LALIT M NEPANI HUF	
4	ITA 7805/MUM/2025	2017	[D] ASHAPURA DEVELOPERS (E-FILE)	
5	ITA 7806/MUM/2025	2018	[D] ASHAPURA DEVELOPERS (E-FILE)	
6	ITA 7807/MUM/2025	2022	[D] ASHAPURA DEVELOPERS (E-FILE)	
7	ITA 7963/MUM/2025	2009-10	[D] ALLIANCE INTERMEDIARIES & NETWORK PVT LTD (E-FILE)	
8	ITA 7964/MUM/2025	2010-11	[D] ALLIANCE INTERMEDIARIES & NETWORK PVT LTD (E-FILE)	
9	ITA 7969/MUM/2025	2018-19	[D] ANIL RAMCHANDRAN (E-EFILE)	
10	ITA 7980/MUM/2025	2009-10	[A] ALKA ASHOK JAGTAP (E-FILE)	
11	ITA 7990/MUM/2025	2020-21	[A] AXIOM REALTY PRIVATE LIMITED (E-FILE)	
12	ITA 8029/MUM/2025	2017-18	[A] LORDS FREIGHT (INDIA) PRIVATE LIMITED	
13	ITA 8040/MUM/2025	2026-27	[A] AARAMBH YOGA FOUNDATION (E-FILE)	
14	ITA 8042/MUM/2025	2012-13	[D] ATUL PROPERTIES (E-FILE)	
15	ITA 8043/MUM/2025	2013-14	[D] ATUL PROPERTIES (E-FILE)	
16	ITA 8046/MUM/2025	2017-18	[A] L N ENTERPRISES	
17	ITA 8047/MUM/2025	2018-19	[A] L N ENTERPRISES	
18	ITA 8048/MUM/2025	2019-20	[A] L N ENTERPRISES (E-FILE)	
19	ITA 8049/MUM/2025	2020-21	[A] L N ENTERPRISES (E-FILE)	

  
Assistant Registrar  
06-Feb-2026

**INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES****CAUSE LIST OF A BENCH FOR 12-FEBRUARY-2026 (THURSDAY)****BEFORE HON'BLE NARENDER KUMAR CHOUDHRY, JUDICIAL MEMBER  
AND HON'BLE JAGADISH, ACCOUNTANT MEMBER****IN COURT ROOM 8**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 4164/MUM/2024	2014-15	[D] ABHISHEK HARSHKUMAR JAIN (E-FILED (SMC))	
2	ITA 4165/MUM/2024	2015-16	[D] ABHISHEK HARSHKUMAR JAIN (E-FILED).	
3	ITA 8044/MUM/2025	2015-16	[A] L N ENTERPRISES (E-FILE)	
4	ITA 8045/MUM/2025	2016-17	[A] L N ENTERPRISES (E-FILE)	
5	ITA 8050/MUM/2025	2021-22	[A] L N ENTERPRISES	
6	ITA 8051/MUM/2025	2022-23	[A] L N ENTERPRISES (E-FILE)	
7	ITA 8052/MUM/2025	2023-24	[A] L N ENTERPRISES (E-FILE)	
8	ITA 8085/MUM/2025	2018-19	[A] ALLIANCE INTERNATIONAL TOURS & TRAVELS (E-FILE)	
9	ITA 8113/MUM/2025	2013-14	[A] ASHRAF MOHAMEDALI JARIA, LEGAL HEIR OF LATE. MOHAMEDALI KANJI JARIA (E-FILE)	
10	ITA 8114/MUM/2025	2014-15	[A] ASHRAF MOHAMEDALI JARIA, LEGAL HEIR OF LATE. MOHAMEDALI KANJI JARIA (E-FILE)	
11	ITA 8127/MUM/2025	2014	[D] ARCADIA COMMODITIES AND TRADING (E-FILE)	
12	ITA 8147/MUM/2025	2010-11	[A] M/S.ALLIED DIGITAL SERVICES LIMITED (E-FILE)	
13	ITA 8164/MUM/2025	2023-24	[A] AMPSEPC PRIVATE LIMITED (E-FILE)	

*JK*  
*Jagdish*  
Assistant Registrar  
06-Feb-2026

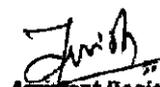
**INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES**

**CAUSE LIST OF B BENCH FOR 09-FEBRUARY-2026 (MONDAY)**

**BEFORE HON'BLE OM PRAKASH KANT, ACCOUNTANT MEMBER  
AND HON'BLE MS. KAVITHA RAJAGOPAL, JUDICIAL MEMBER**

**IN COURT ROOM 7**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 2348/MUM/2002	1996-97	[D] BOARD OF CONTROL FOR CRICKET IN INDIA	
2	ITA 2695/MUM/2018	2009-10	[A] THE BOARD OF CONTROL FOR CRICKET IN INDIA	
3	ITA 2696/MUM/2018	2011-12	[A] THE BOARD OF CONTROL FOR CRICKET IN INDIA	
4	ITA 2697/MUM/2018	2009-10	[A] THE BOARD OF CONTROL FOR CRICKET IN INDIA	
5	ITA 2698/MUM/2018	2010-11	[A] THE BOARD OF CONTROL FOR CRICKET IN INDIA	
6	ITA 2699/MUM/2018	2011-12	[A] THE BOARD OF CONTROL FOR CRICKET IN INDIA	
7	ITA 2700/MUM/2018	2012-13	[A] THE BOARD OF CONTROL FOR CRICKET IN INDIA	
8	ITA 2701/MUM/2018	2013-14	[A] THE BOARD OF CONTROL FOR CRICKET IN INDIA	
9	ITA 2702/MUM/2018	2014-15	[A] THE BOARD OF CONTROL FOR CRICKET IN INDIA	
10	ITA 6844/MUM/2018	2015-16	[A] THE BOARD OF CONTROL FOR CRICKET IN INDIA	
11	ITA 6850/MUM/2018	2010-11	[A] THE BOARD OF CONTROL FOR CRICKET IN INDIA	
12	ITA 5858/MUM/2019	2016-17	[A] THE BOARD OF CONTROL FOR CRICKET IN INDIA	
13	ITA 7202/MUM/2019	2015-16	[A] THE BOARD OF CONTROL FOR CRICKET IN INDIA	
14	ITA 1981/MUM/2020	2017-18	[A] THE BOARD OF CONTROL FOR CRICKET IN INDIA	
15	ITA 1855/MUM/2023	2018-19	[A] THE BOARD OF CONTROL FOR CRICKET IN INDIA	
16	ITA 1856/MUM/2023	2019-20	[A] THE BOARD OF CONTROL FOR CRICKET IN INDIA	
17	ITA 3457/MUM/2023	2021-22	[A] THE BOARD OF CONTROL FOR CRICKET IN INDIA (E-FILED)	
18	ITA 3458/MUM/2023	2020-21	[A] THE BOARD OF CONTROL FOR CRICKET IN INDIA (E-FILED)	
19	ITA 3774/MUM/2023	2014-15	[A] THE BOARD OF CONTROL FOR CRICKET IN INDIA (E-FILED APPEAL)	
20	ITA 3775/MUM/2023	2013-14	[A] THE BOARD OF CONTROL FOR CRICKET IN INDIA (E-FILED APPEAL)	
21	ITA 3920/MUM/2023	2014-15	[D] BOARD OF CONTROL FOR CRICKET IN INDIA (E-FILED)	
22	ITA 3921/MUM/2023	2013-14	[D] BOARD OF CONTROL FOR CRICKET IN INDIA (E-FILED)	
23	ITA 871/MUM/2024	2018-19	[A] THE BOARD OF CONTROL FOR CRICKET IN INDIA (E-FILED)	
24	ITA 246/MUM/2023	2019-2020	[A] NARESH MANAKCHAND JAIN	
25	ITA 245/MUM/2023	2018-2019	[A] NARESH MANAKCHAND JAIN	
26	ITA 5276/MUM/2025	2019-20	[D] BANK OF BARODA	
27	ITA 5707/MUM/2025	2003-04	[D] BANK OF BARODA (E-FILE)	
28	ITA 5709/MUM/2025	2007-08	[D] BANK OF BARODA (E-FILE)	
29	ITA 5710/MUM/2025	2008-09	[D] BANK OF BARODA (E-FILE)	
30	ITA 5711/MUM/2025	2009-10	[D] BANK OF BARODA (E-FILE)	
31	ITA 2962/MUM/2024	2011	[D] NIRNAY COMMODITIES AND DERIVATIVES PVT LTD (RECALLED MATTER)	
32	ITA 3010/MUM/2024	2012	[D] NIRNAY COMMODITIES AND DERIVATIVES PVT LTD (E-FILED(RECALLED MATTER))	
33	ITA 3011/MUM/2024	2013	[D] NIRNAY COMMODITIES AND DERIVATIVES PVT LTD (E-FILED(RECALLED MATTER))	
34	ITA 3013/MUM/2024	2012	[D] NIRNAY COMMODITIES AND DERIVATIVES PVT LTD (E-FILED(RECALLED MATTER))	

  
 Assistant Registrar  
 06-Feb-2026

**INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES****CAUSE LIST OF B BENCH FOR 10-FEBRUARY-2026 (TUESDAY)****BEFORE HON'BLE OM PRAKASH KANT, ACCOUNTANT MEMBER  
AND HON'BLE MS. KAVITHA RAJAGOPAL, JUDICIAL MEMBER****IN COURT ROOM 7**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	SA 163/MUM/2025	2015-16	[A] NAUSHAD ALI ABDUL HAQ SHAIK	
2	SA 164/MUM/2025	2015-16	[A] NAUSHAD ALI ABDUL HAQ SHAIKH	
3	ITA 7338/MUM/2025	2015-16	[A] NAUSHAD ALI ABDUL HAQ SHAIKH (E-FILE)	
4	ITA 7339/MUM/2025	2015-16	[A] NAUSHAD ALI ABDUL HAQ SHAIK (E-FILE)	
5	ITA 1240/MUM/2025	2017-18	[A] BANK OF BARODA	
6	ITA 4368/MUM/2025	2017	[D] BANK OF BARODA (E-FILE)	
7	ITA 4369/MUM/2025	2017-18	[D] BANK OF BARODA (E-FILE)	
8	ITA 4398/MUM/2025	2017-18	[D] BANK OF BARODA (E-FILE)	
9	ITA 5275/MUM/2025	2018-19	[D] M/S BANK OF BARODA	
10	ITA 5522/MUM/2025	2011-12	[D] BANK OF BARODA (E-FILE)	
11	ITA 5523/MUM/2025	2012-13	[D] BANK OF BARODA (E-FILE)	
12	ITA 5524/MUM/2025	2019-20	[D] BANK OF BARODA (E-FILE)	
13	ITA 5564/MUM/2025	2020-21	[D] BANK OF BARODA (E-FILE)	
14	ITA 5659/MUM/2025	2016-17	[D] BANK OF BARODA (E-FILE)	
15	ITA 5708/MUM/2025	2005-06	[D] BANK OF BARODA (E-FILE)	
16	ITA 5712/MUM/2025	2009-10	[D] BANK OF BARODA (E-FILE)	
17	CO 237/MUM/2025	2017-18	[A] BANK OF BARODA	
18	ITA 7046/MUM/2025	2021-22	[D] SEVINA MARIE ANN TRAVASSO (E-FILE)	
19	ITA 4932/MUM/2025	N.A.	[A] BACHA KHARSHEDI MOWDAVALA CHARITABLE TRUST (E-FILE)	
20	ITA 5354/MUM/2025	2018-19	[D] 8NP PARIBAS INDIA SOLUTIONS PVT LTD. (E-FILE)	
21	ITA 7061/MUM/2025	2019-20	[A] SEJAL PARESH CHOPRA (E-FILE)	
22	ITA 7062/MUM/2025	2020-21	[A] SEJAL PARESH CHOPRA (E-FILE)	
23	ITA 7072/MUM/2025	2013-2014	[A] SARITA VIJAYKUMAR GUPTA (E-FILE)	
24	ITA 7822/MUM/2025	2017-18	[A] MRS NAJMUSSEHER SAEED KHAN	
25	ITA 7861/MUM/2025	2013	[D] NEEV HOMES PRIVATE LIMITED (E-FILE)	
26	ITA 7889/MUM/2025	2026-27	[A] NISHRIN BOOKWALA MEMORIAL CANCER AID TRUST (E-FILE)	
27	ITA 7890/MUM/2025	2026-27	[A] NISHRIN BOOKWALA MEMORIAL CANCER AID TRUST (E-FILE)	
28	ITA 7628/MUM/2025	2009-10	[D] BSE INVESTORS PROTECTION FUND (E-FILE)	
29	ITA 7629/MUM/2025	2012-13	[D] BSE INVESTORS PROTECTION FUND (E-FILE)	
30	ITA 7630/MUM/2025	2014-15	[D] BSE INVESTORS PROTECTION FUND (E-FILE)	
31	ITA 7920/MUM/2025	2022-23	[A] NOMURA SERVICES INDIA PVT LTD	

*Jurish*  
Assistant Registrar  
06-Feb-2026

**INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES****CAUSE LIST OF B BENCH FOR 11-FEBRUARY-2026 (WEDNESDAY)****BEFORE HON'BLE OM PRAKASH KANT, ACCOUNTANT MEMBER  
AND HON'BLE MS. KAVITHA RAJAGOPAL, JUDICIAL MEMBER****IN COURT ROOM 7**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 2072/MUM/2018	2010-11	[D] M/S.BENCO FINANCE AND INVESTMENTS PRIVATE LIMITEO	
2	ITA 1434/MUM/2025	2004-05	[A] NEW INDIA CO OPERATIVE HOUSING SOCIETY LTD	
3	ITA 1861/MUM/2025	2011-12	[A] NAYNA MUKESH SHAH	
4	ITA 3898/MUM/2025	2020-21	[D] NDL VENTURES LIMITED (E-FILE)	
5	ITA 3899/MUM/2025	2018-19	[D] NDL VENTURES LIMITED (E-FILE)	
6	ITA 3900/MUM/2025	2022-23	[D] NDL VENTURES LIMITED (E-FILE)	
7	ITA 8004/MUM/2025	2020-21	[A] M/S. BAKSHI SECURITY AND PERSONNEL SERVICES P. LTD	
8	ITA 8031/MUM/2025	2013-14	[A] M/S NAM TECHNOLOGIES PRIAYTE LIMITED	
9	ITA 8088/MUM/2025	2018-19	[O] BLENO FINANCIAL SERVICES LIMITED (E-FILE)	
10	ITA 8097/MUM/2025	2017-18	[D] BLUE ROCK HOSPITALITY VENTURES PVT LTD (E-FILE)	
11	ITA 8099/MUM/2025	2013	[D] NAHAR GEMS (E-FILE)	
12	ITA 8100/MUM/2025	2014	[D] NAHAR GEMS (E-FILE)	
13	ITA 5434/MUM/2025	2011-12	[O] BRANDZSTORM INOIA MARKETING PRIVATE LIMITED (E-FILE)	
14	ITA 7619/MUM/2025	2009-10	[A] NICO EXTRUSIONS LIMITED (E-FILE)	
15	ITA 7620/MUM/2025	2009-10	[A] NICO EXTRUSIONS LIMITED (E-FILE)	

  
Assistant Registrar  
06-Feb-2026

**INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES**

**CAUSE LIST OF B BENCH FOR 12-FEBRUARY-2026 (THURSDAY)**

**BEFORE HON'BLE OM PRAKASH KANT, ACCOUNTANT MEMBER  
AND HON'BLE MS. KAVITHA RAJAGOPAL, JUDICIAL MEMBER**

**IN COURT ROOM 7**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 3375/MUM/2024	2011-12	[D] NAXNOVA TECHNOLOGIES PVT. LTD. (E-FILED)	
2	ITA 3546/MUM/2024	2012-13	[D] NAXNOVA TECHNOLOGIES PRIVATE LIMITED (E-FILED)	
3	ITA 3568/MUM/2024	2013-14	[D] NAXNOVA TECHNOLOGIES PRIVATE LIMITED (E-FILED)	
4	ITA 3612/MUM/2024	2016-17	[D] NAXNOVA TECHNOLOGIES PRIVATE LIMITE (E-FILED)	
5	ITA 3628/MUM/2024	2014-15	[D] NAXNOVA TECHNOLOGIES PRIVATE LIMITED (E-FILED)	
6	ITA 3816/MUM/2024	2016-17	[D] NAXNOVA TECHNOLOGIES PRIVATE LIMITED (E-FILED)	
7	ITA 1840/MUM/2025	2013-14	[A] SONU PANKAJ SHAKTI SAGAR SOOD	
8	ITA 1841/MUM/2025	2021-22	[A] SONU PANKAJ SHAKTI SAGAR SOOD	
9	ITA 1842/MUM/2025	2020-21	[A] SONU PANKAJ SHAKTI SAGAR SOOD	
10	ITA 1843/MUM/2025	2014-15	[A] SONU PANKAJ SHAKTI SAGAR SOOD	
11	ITA 7104/MUM/2025	2020-2021	[A] BHARTI NEHRU KARIYA (E-FILE)	
12	ITA 7112/MUM/2025	2013-14	[A] BLR LOGISTIKS (I) LIMITED	
13	ITA 7169/MUM/2025	2014-15	[A] BHARAT KANTILAL DOSHI (E-FILE)	
14	ITA 7170/MUM/2025	2016-17	[A] BHARAT KANTILAL DOSHI (E-FILE)	
15	ITA 7171/MUM/2025	2017-18	[A] BHARAT KANTILAL DOSHI (E-FILE)	
16	ITA 7207/MUM/2025	2015-16	[A] NOORUL HASAN SHAIKH	
17	ITA 7209/MUM/2025	-	[A] BOMBAY MALAY ALEE SAMAJAM	
18	ITA 7222/MUM/2025	2017-18	[A] BHATTAD BROTHERS REALTY PRIVATE LIMITED (E-FILE)	
19	ITA 7247/MUM/2025	2015-16	[A] BHAVIN MAHENDRA KHATRI (E-FILE)	
20	ITA 8102/MUM/2025	2013-14	[D] NIMESH PRAVINCHANDRA MEHTA (E-FILE)	
21	ITA 8121/MUM/2025	2010	[D] NIPA PREMAL DOSHI (E-FILE)	
22	ITA 8122/MUM/2025	2011	[D] NIPA PREMAL DOSHI (E-FILE)	
23	ITA 8135/MUM/2025	2020-21	[D] NINE METALS (E-FILE)	
24	ITA 7671/MUM/2025	2019-20	[A] BHAVESH MULJI KATIRA	
25	ITA 3390/MUM/2025	2020-21	[A] NAHAR BUILDERS LIMITED	
26	CO 224/MUM/2025	2017-18	[A] BRANDSPARKS DIGITAL SERVICES LLP	
27	CO 225/MUM/2025	2018-19	[A] BRANDSPARKS DIGITAL SERVICES LLP	
28	CO 226/MUM/2025	2019-20	[A] BRANDSPARKS DIGITAL SERVICES LLP	
29	ITA 4734/MUM/2025	2018-19	[D] BRANDSPARKS DIGITAL SERVICES LLP	
30	ITA 4735/MUM/2025	2019-20	[D] BRANDSPARKS DIGITAL SERVICES LLP	
31	ITA 4740/MUM/2025	2017-18	[D] BRANDSPARKS DIGITAL SERVICES LLP	

  
 Assistant Registrar  
 06-Feb-2026

**INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES**

**CAUSE LIST OF C BENCH FOR 09-FEBRUARY-2026 (MONDAY)**

**BEFORE HON'BLE VIKRAM SINGH YAOAV, ACCOUNTANT MEMBER  
AND HON'BLE SANDEEP SINGH KARHAIL, JUDICIAL MEMBER**

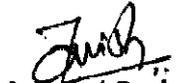
**IN COURT ROOM 5**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 7191/MUM/2018	2008-09	[A] PRAVEEN KUMAR JAIN (RM)	
2	ITA 7192/MUM/2018	2009-10	[A] PRAVEEN KUMAR JAIN (RM)	
3	ITA 7193/MUM/2018	2010-11	[A] PRAVEEN KUMAR JAIN (RM)	
4	ITA 7194/MUM/2018	2011-12	[A] PRAVEEN KUMAR JAIN (RM)	
5	ITA 7195/MUM/2018	2012-13	[A] PRAVEEN KUMAR JAIN (RM)	
6	ITA 7196/MUM/2018	2013-14	[A] PRAVEEN KUMAR JAIN (RM)	
7	ITA 7197/MUM/2018	2014-15	[A] PRAVEEN KUMAR JAIN (RM)	
8	ITA 4977/MUM/2019	2008-09	[A] PANKAJ JAIN (RM)	
9	ITA 4978/MUM/2019	2009-10	[A] PANKAJ JAIN (RM)	
10	ITA 4979/MUM/2019	2012-13	[A] PANKAJ JAIN (RM)	
11	ITA 4980/MUM/2019	2014-15	[A] PANKAJ JAIN (RM)	
12	ITA 4981/MUM/2019	2013-14	[A] PANKAJ JAIN (RM)	
13	ITA 2912/MUM/2025	2015-16	[A] SHRI PRAVEEN KUMAR JAIN	
14	ITA 6381/MUM/2025	2018-19	[A] INDIAN CLEARING CORPORATION LTD (E-FILE)	
15	ITA 7768/MUM/2025	2013-14	[A] PARUL NILESH MEHTA	
16	ITA 7790/MUM/2025	2023-24	[A] COUNCIL FOR FAIR BUSINESS PRACTICES (E-FILE)	
17	ITA 7802/MUM/2025	2020-21	[D] PARESH MULAYAMCHAND PANDAY (E-FILE)	
18	ITA 7808/MUM/2025	2016-17	[A] PREETHI HARESH HARWANI (E-FILE)	
19	ITA 7818/MUM/2025	2014-15	[D] CARBON CREATION EXPORTS PVT. LTD (E-FILE)	
20	IT(SS)A 6106/MUM/2025	1996-97	[A] PANKAJ M PATEL LEGAL HEIR OF MOHANLAL M. PATEL (E-FILE)	
21	ITA 3710/MUM/2025	2020-21	[A] SIDDHANTHAM TOLLWAY PRIVATE LIMITED	
22	ITA 5779/MUM/2025	2017-18	[D] CHAMPIONX DAI-ICHI INDIA PRIVATE LIMITED (E-FILE)	
23	ITA 6548/MUM/2025	2014-15	[A] PRAKASH DEVIDAS	
24	ITA 6630/MUM/2025	2017-18	[A] PARADISE ASSOCIATES (E-FILE)	
25	ITA 6819/MUM/2025	2020-21	[A] PINKY DILIP JAIN (E-FILE)	
26	ITA 7757/MUM/2025	2024-25	[A] ASHJIT REALTIES PRIVATE LIMITED	
27	ITA 7758/MUM/2025	2022-23	[A] VAISHNAV DEVELOPERS	
28	ITA 7759/MUM/2025	2021-22	[A] VAISHNAV DEVELOPERS	
29	ITA 7760/MUM/2025	2022-23	[A] OM SHANTI HOUSE	
30	ITA 7761/MUM/2025	2023-24	[A] OM SHANTI HOUSE	
31	ITA 7762/MUM/2025	2024-25	[A] OM SHANTI HOUSE	
32	ITA 7763/MUM/2025	2024-25	[A] AJMERA MANOR PRIVATE LIMITED	
33	ITA 7766/MUM/2025	2014-15	[A] POWERLOOM DEVELOPMENT & EXPORT PROMOTION COUNCIL	
34	ITA 7767/MUM/2025	2015-16	[A] POWERLOOM DEVELOPMENT & EXPORT PROMOTION COUNCIL	

  
 Assistant Registrar  
 06-Feb-2026

**INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES****CAUSE LIST OF C BENCH FOR 10-FEBRUARY-2026 (TUESDAY)****BEFORE HON'BLE VIKRAM SINGH YADAV, ACCOUNTANT MEMBER  
AND HON'BLE SANDEEP SINGH KARHAIL, JUDICIAL MEMBER****IN COURT ROOM 5**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 1960/MUM/2023	2018-2019	[D] PUSHPA CONSTRUCTION COMPANY	
2	ITA 806/MUM/2025	2014-15	[A] POOJA VINOD WADHWANI	
3	ITA 2651/MUM/2025	2015-16	[A] PENTOKEY ORGANY ORGAN (INDIA) LIMITED	
4	ITA 2737/MUM/2025	2021-22	[A] MOHAMMEDASIM SHABBIKHAMED KAMALKHAN	
5	ITA 3028/MUM/2025	2015-16	[D] CHETAN RASIKLAL SHAH (E-FILE)	
6	ITA 3828/MUM/2025	2014-15	[A] PBA INFRASTRUCTURE LIMITED	
7	ITA 3829/MUM/2025	2003-04	[A] PBA INFRASTRUCTURE LIMITED	
8	ITA 4065/MUM/2025	2005-06	[A] PBA INFRASTRUCTURE LIMITED	
9	ITA 4066/MUM/2025	2013-14	[A] PBA INFRASTRUCTURE LIMITED	
10	ITA 4210/MUM/2025	2014-15	[A] PBA INFRASTRUCTURE LIMITED	
11	ITA 4211/MUM/2025	2013-14	[A] PBA INFRASTRUCTURE LIMITED	
12	ITA 4212/MUM/2025	2003-04	[A] PBA INFRASTRUCTURE LIMITED	
13	ITA 4268/MUM/2025	2005-06	[A] PBA INFRASTRUCTURE LIMITED	
14	ITA 5225/MUM/2025	2018-19	[A] IQVIA CONSULTING AND INFORMATION SERVICES INDIA PVT LTD	
15	ITA 5226/MUM/2025	2020-21	[A] IQVIA CONSULTING AND INFORMATION SERVICES INDIA PRIVATE LIMITED	
16	ITA 5230/MUM/2025	2017-18	[A] CHATTANYA NARENDRA DESAI	
17	ITA 5258/MUM/2025	2011-12	[A] ICICI SECURITIES LIMITED	
18	ITA 5262/MUM/2025	2023-24	[D] ONSITE ELECTRO SERVICES PRIVATE LIMITED	
19	ITA 5282/MUM/2025	2018-19	[A] 360 ONE DISTRIBUTION SERVICES LIMITED (EARLIER KNOWN AS IIFL WEALTH CAPITAL MARKETS LTD)	
20	ITA 5308/MUM/2025	2014-15	[D] CASA BUILDERS PVT LTD (E-FILE)	
21	ITA 5893/MUM/2025	2012-13	[D] CINEPOLIS INDIA PVT. LTD.(SUCCESSOR TO FUN MULTIPLEX PVT. LTD.) (E-FILE)	
22	ITA 7479/MUM/2025	2019-20	[A] PORTESCAP INDIA PRIVATE LIMITED (E-FILE)	

  
Assistant Registrar  
06-Feb-2026

**INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES****CAUSE LIST OF C BENCH FOR 11-FEBRUARY-2026 (WEDNESDAY)****BEFORE HON'BLE VIKRAM SINGH YADAV, ACCOUNTANT MEMBER  
AND HON'BLE SANDEEP SINGH KARHAIL, JUDICIAL MEMBER****IN COURT ROOM 5**

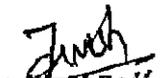
Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	IT(SS)A 2818/MUM/2025	2016-17	[A] SERENE INFRATECH CO. (E-FILE(RECALLED MATTER))	
2	IT(SS)A 2819/MUM/2025	2014-15	[A] SHIVSAI BUILDERS AND DEVELOPERS (E-FILE(RECALLED MATTER))	
3	IT(SS)A 2820/MUM/2025	2015-16	[A] SHIVSAI BUILDERS AND DEVELOPERS (E-FILE(RECALLED MATTER))	
4	IT(SS)A 2821/MUM/2025	2016-17	[A] SHIVSAI BUILDERS AND DEVELOPERS (E-FILE(RECALLED MATTER))	
5	ITA 5122/MUM/2025	2016-17	[A] CHIRANJIV SINGH (E-FILE)	
6	ITA 5855/MUM/2025	2017-18	[A] PRITESH SURESH SHAH (E-FILE)	
7	ITA 6576/MUM/2025	2018-19	[A] CHERIE TANDON SALDAHNA	
8	ITA 6710/MUM/2025	2017-18	[D] OTTERS CLUB (E-FILE)	
9	ITA 7862/MUM/2025	2013-14	[A] PAMPS DAIRY PRIVATE LIMITED (E-FILE)	
10	ITA 7902/MUM/2025	2013-14	[A] PREMJI BHURLAL GALA	
11	ITA 7903/MUM/2025	2017-18	[A] PREMJI BHURLAL GALA	
12	ITA 7916/MUM/2025	2022-23	[A] PUNE SHOLAPUR ROAD DEVELOPMENT COMPANY LIMITED	
13	ITA 7922/MUM/2025	2012-13	[A] CLOVER DEVELOPERS PVT LTD	
14	ITA 7923/MUM/2025	-	[A] CARTRADE FOUNDATION	
15	ITA 7924/MUM/2025	-	[A] CARTRADE FOUNDATION	
16	ITA 7660/MUM/2025	2026-27	[A] OM SHREE MANSHAPOORNA KSHETRAPAL CHARITABLE TRUST MALAD (E-FILE)	

  
Assistant Registrar  
06-Feb-2026

**INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES**

**CAUSE LIST OF C BENCH FOR 12-FEBRUARY-2026 (THURSDAY)**  
**BEFORE HON'BLE VIKRAM SINGH YADAV, ACCOUNTANT MEMBER**  
**AND HON'BLE SANDEEP SINGH KARHAIL, JUDICIAL MEMBER**  
**IN COURT ROOM 5**

Sr	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 7243/MUM/2019	2013-14	[A] RISE WORLDWIDE LTD.	
2	ITA 2598/MUM/2025	2009-10	[A] MUMBAI PORT AUTHORITY (E-FILE)	
3	ITA 2604/MUM/2025	2012-13	[A] MUMBAI PORT AUTHORITY (E-FILE)	
4	ITA 2834/MUM/2025	2009-10	[D] MUMBAI PORT AUTHORITY (E-FILE)	
5	ITA 2835/MUM/2025	2012-13	[D] MUMBAI PORT AUTHORITY (E-FILE)	
6	ITA 4006/MUM/2025	2014-15	[A] CHETAN MANEK	
7	ITA 4523/MUM/2025	2013-14	[A] PLUS BKSP TOLL LTD	
8	ITA 4525/MUM/2025	2012-13	[A] PLUS BKSP TOLL LTD	
9	ITA 5450/MUM/2025	2015-16	[A] CHAITANYA NANDLAL PAREKH (E-FILE)	
10	ITA 6690/MUM/2025	2017-18	[D] PRITHVI REALTORS AND HOTELS PRIVATE LIMITED (E-FILE)	
11	ITA 6725/MUM/2025	2012-13	[A] FMS EXPORTS PRIVATE LIMITED	
12	ITA 7956/MUM/2025	2017-2018	[A] PATNI AGENCY (E-FILE)	
13	ITA 7967/MUM/2025	2013	[D] IDOL MULTITRADE PVT. LTD. (E-FILE)	
14	ITA 7968/MUM/2025	2014	[D] IDOL MULTITRADE PVT. LTD. (E-FILE)	
15	ITA 7993/MUM/2025	2009-10	[D] IN COACH BUILDERS (E-FILE)	
16	ITA 7996/MUM/2025	2016	[D] PRABHAT TECHNOLOGIES INDIA LIMITED (E-FILE)	
17	ITA 4726/MUM/2025	2020-2021	[A] CLASSIC ORNAMENTS PRIVATE LIMITED	

  
**Assistant Registrar**  
**06-Feb-2026**

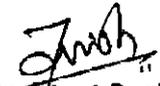
**INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES****CAUSE LIST OF D BENCH FOR 09-FEBRUARY-2026 (MONDAY)****BEFORE HON'BLE SAKTIJIT DEY, VICE PRESIDENT  
AND HON'BLE MAKARAND VASANT MAHADEOKAR, ACCOUNTANT MEMBER****IN COURT ROOM 2**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 3597/MUM/2024	2013-14	[A] DEEPAK MAHADEO BHOIR (RECALLED MATTER)	
2	ITA 2250/MUM/2024	2014-15	[A] DEVEN PRAKASHCHAND JAIN (E-FILLING)	
3	ITA 5044/MUM/2025	2022-23	[A] DARWIN PLATFORM INDUSTRIES LIMITED	
4	ITA 5045/MUM/2025	2021-22	[A] DARWIN PLATFORM INDUSTRIES LIMITED	
5	ITA 6468/MUM/2025	2017	[A] RELIABLE REALTOUCH (E-FILE)	
6	ITA 7678/MUM/2025	2022-23	[A] DIN DAYAL JALAN TEXTILES PVT LTD	
7	ITA 7688/MUM/2025	2022-23	[A] M/S. RALLIS INDIA LTD	
8	ITA 7692/MUM/2025	2012-13	[A] ROYAL FANTASY CONSTRUCTION PRIVATE LIMITED	
9	ITA 7702/MUM/2025	2018	[D] RAFEEQ PEERMOHIDEEN (E-FILE)	
10	ITA 8733/MUM/2025	2014-15	[D] DIPAK KALYANJI TANNA (E-FILE)	
11	CO 56/MUM/2026	2014-15	[A] DIPAK KALYANJI TANNA	
12	ITA 8253/MUM/2025	2014-15	[D] M/S. DOSHION WATER SOLUTIONS PVT. LTD (E-FILE)	

*Jush*  
Assistant Registrar  
06-Feb-2026

**INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES****CAUSE LIST OF D BENCH FOR 10-FEBRUARY-2026 (TUESDAY)****BEFORE HON'BLE SAKTIJIT DEY, VICE PRESIDENT  
AND HON'BLE MAKARAND VASANT MAHADEOKAR, ACCOUNTANT MEMBER****IN COURT ROOM 2**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	SA 173/MUM/2025	2018-19	[A] MANSUKHLAL MOHANLAL MEHTA HUF	
2	ITA 5049/MUM/2025	2018-19	[A] MANSUKHLAL MOHANLAL MEHTA HUF	
3	ITA 1616/MUM/2022	2010-11	[A] RAVISUM CREATIVE PROMOTIONS PVT. LTD (FORMERLY KNOWN AS AGRO INVESTMENT PVT. LTD (RECALLED MATTER)	
4	ITA 578/MUM/2025	2011-12	[D] DILIP GOVIND RATHOD (E-FILING)	
5	ITA 3707/MUM/2025	2020-21	[A] RAHUUL SHAH	
6	ITA 6246/MUM/2025	2021-22	[D] DBS BANK INDIA LIMITED (E-FILE)	
7	ITA 7714/MUM/2025	2010-11	[A] R J CORPORATION (E-FILE)	
8	ITA 7715/MUM/2025	2011-12	[A] R J CORPORATION (E-FILE)	
9	ITA 7721/MUM/2025	2023-24	[D] MONICA SANKET KHEMUKA (E-FILE)	
10	ITA 7726/MUM/2025	2018-19	[A] MKF INTERNATIONAL (E-FILE)	
11	ITA 7731/MUM/2025	2013-14	[A] MITHLESH AMARNATH MAURYA (E-FILE)	
12	ITA 8688/MUM/2025	2017-18	[A] DEEPA RAMCHANDRA KHADE	
13	ITA 8691/MUM/2025	2009-10	[A] SH. RATNARAM KOHLARAM CHAUDARY (PROP. OF M/S. NETECH METAL)	
14	ITA 8692/MUM/2025	2010-11	[A] SH. RATNARAM KOHLARAM CHAUDARY (PROP. OF M/S. NUTECH METAL)	
15	ITA 8693/MUM/2025	2011-12	[A] SH. RATNARAM KOHLARAM CHAUDARY (PROP. OF M/S. NUTECH METAL)	

  
Assistant Registrar  
06-Feb-2026

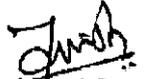
**INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES****CAUSE LIST OF D BENCH FOR 11-FEBRUARY-2026 (WEDNESDAY)****BEFORE HON'BLE SAKTIJIT DEY, VICE PRESIDENT  
AND HON'BLE MAKARAND VASANT MAHADEOKAR, ACCOUNTANT MEMBER****IN COURT ROOM 2**

Sr	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 751/MUM/2024	2014-15	[D] MAHAVEER SUKHANRAJ KAWAR (E-FILED)	
2	ITA 872/MUM/2024	2015-16	[A] MAHAVEERCHAND SUKANRAJ KAWAR (E-FILED)	
3	ITA 873/MUM/2024	2014-15	[A] MAHAVEERCHAND SUKANRAJ KAWAR (E-FILED)	
4	ITA 6385/MUM/2024	2011-12	[A] RAMESH S SHAH	
5	ITA 2799/MUM/2025	2016-17	[A] DILSHAD TRADING CO PRIVATE LIMITED	
6	ITA 2800/MUM/2025	2017-18	[A] DILSHAD TRADING CO PRIVATE LIMITED	
7	ITA 2801/MUM/2025	2018-19	[A] DILSHAD TRADING CO. PRIVATE LIMITED	
8	ITA 2802/MUM/2025	2014-15	[A] DILSHAD TRADING CO. PRIVATE LIMITED	
9	ITA 2803/MUM/2025	2013-14	[A] DILSHAD TRADING CO PRIVATE LIMITED	
10	ITA 2804/MUM/2025	2015-16	[A] DILSHAD TRADING CO PRIVATE LIMITED	
11	ITA 3050/MUM/2025	2013-14	[D] DILSHAD TRADING COMPANY PRIVATE LIMITED (E-FILE)	
12	ITA 3051/MUM/2025	2014-15	[D] DILSHAD TRADING COMPANY PRIVATE LIMITED (E-FILE)	
13	ITA 3052/MUM/2025	2016-17	[D] DILSHAD TRADING COMPANY PRIVATE LIMITED (E-FILE)	
14	ITA 3053/MUM/2025	2017-18	[D] DILSHAD TRADING COMPANY PRIVATE LIMITED (E-FILE)	
15	ITA 3054/MUM/2025	2018-19	[D] DILSHAD TRADING COMPANY PRIVATE LIMITED (E-FILE)	
16	ITA 3093/MUM/2025	2015-16	[D] DILSHAD TRADING COMPANY PRIVATE LIMITED (E-FILE)	
17	ITA 6620/MUM/2025	2014-15	[D] REENA KISHOR LAHRANI (E-FILE)	
18	ITA 6621/MUM/2025	2015-16	[D] REENA KISHOR LAHRANI (E-FILE)	
19	CO 295/MUM/2025	2015-16	[A] REENA KISHOR LAHRANI	
20	CO 296/MUM/2025	2014-15	[A] REENA KISHOR LAHRANI	
21	ITA 6623/MUM/2025	2014-15	[D] MEHR LOKESH GURNANI (E-FILE)	
22	CO 297/MUM/2025	2014-15	[A] MEHR LOKESH GURNANI	
23	ITA 7733/MUM/2025	2017-18	[A] DISHA JAYKISAN PARWANI (E-FILE)	
24	ITA 7734/MUM/2025	2018-19	[A] DISHA JAYKISAN PARWANI (E-FILE)	
25	ITA 7735/MUM/2025	2019-20	[A] DISHA JAYKISAN PARWANI (E-FILE)	
26	ITA 7739/MUM/2025	2023-24	[D] DHIRAJ OMPRAKASH AGRAWAL (E-FILE)	
27	ITA 7740/MUM/2025	2018-19	[A] RENE PHARMACEUTICALS PRIVATE LIMITED (E-FILE)	

*Jash*  
Assistant Registrar  
06-Feb-2026

**INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES****CAUSE LIST OF D BENCH FOR 12-FEBRUARY-2026 (THURSDAY)****BEFORE HON'BLE SAKTIJIT DEY, VICE PRESIDENT  
AND HON'BLE MAKARAND VASANT MAHADEOKAR, ACCOUNTANT MEMBER****IN COURT ROOM 2**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 6577/MUM/2025	2015-16	[A] RAMESH PURSHOTTAM MODI (STAY GRANTED)	
2	ITA 3510/MUM/2025	2019-20	[A] RELIANCE RETAIL LIMITED	
3	ITA 4244/MUM/2025	2019-20	[D] RELIANCE RETAIL LIMITED (E-FILE)	
4	ITA 5787/MUM/2025	2015-16	[A] DURGA VIJAYKUMAR LAKHANI	
5	ITA 5788/MUM/2025	2016-17	[A] DURGA VIJAYKUMAR LAKHANI	
6	ITA 6530/MUM/2025	2014-15	[A] MILAN BIPIN MEHTA	
7	ITA 6535/MUM/2025	2010-11	[A] RAFAT SAIYED ABDULLAH SHAIKH (E-FILE)	
8	ITA 7769/MUM/2025	2015-16	[A] DARSHANA JATIN SHAH	
9	ITA 7777/MUM/2025	2022-23	[A] MOBIL TRUST SERIES 27	
10	ITA 7783/MUM/2025	2021-22	[A] RASHMIKANT POPATLAL AMIN (E-FILE)	
11	ITA 7784/MUM/2025	2022-23	[A] RASHMIKANT POPATLAL AMIN (E-FILE)	
12	ITA 7785/MUM/2025	2023-24	[A] RASHMIKANT POPATLAL AMIN (E-FILE)	
13	ITA 7776/MUM/2025	2016-17	[A] MAYURESH PROTEENZ PRIVATE LIMITED	

  
Assistant Registrar  
06-Feb-2026

**INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES****CAUSE LIST OF E BENCH FOR 09-FEBRUARY-2026 (MONDAY)****BEFORE HON'BLE AMIT SHUKLA, JUDICIAL MEMBER  
AND HON'BLE GIRISH AGRAWAL, ACCOUNTANT MEMBER****IN COURT ROOM 3**

Sr#	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	BMA 28/MUM/2025	2019-20	[A] YOURI HERMANS	
2	ITA 1979/MUM/2023	2014-15	[D] HANVANT SINGH JABBAR SINGH RANAWAT (RM)	
3	ITA 168/AHD/2024	2012-13	[A] SAI NARAYAN INFRASTRUCTURE COMPANY (E-FILING)	
4	ITA 2472/MUM/2024	2017-18	[A] M/S TRIKESH TRADE LINK PVT. LTD.	
5	ITA 6681/MUM/2025	2017-18	[D] HELMET TRADERZ LIMITED (E-FILE)	
6	CO 335/MUM/2025	2017-18	[A] HELMET TRADERZ LIMITED	
7	ITA 6747/MUM/2025	2017-18	[A] HAREN PRAMODKUMAR PARIKH	
8	ITA 6837/MUM/2025	2017-18	[D] TATA INTERNATIONAL LIMITED (E-FILE)	
9	CO 363/MUM/2025	2017-18	[A] TATA INTERNATIONAL LIMITED	
10	ITA 7756/MUM/2025	2018-19	[A] TML BENEFIT TRUST	
11	ITA 7826/MUM/2025	2018-19	[A] TML BENEFIT TRUST	
12	ITA 7799/MUM/2025	2017-18	[D] TOSHVIN ANALYTICAL PRIVATE LIMITED (E-FILE)	
13	CO 16/MUM/2026	2017-18	[A] TOSHVIN ANALYTICAL PRIVATE LIMITED	
14	ITA 7863/MUM/2025	2017	[D] K RAHEJA CORP PRIVATE LIMITED (E-FILE)	
15	ITA 7864/MUM/2025	2018	[D] K RAHEJA CORP PRIVATE LIMITED (E-FILE)	
16	CO 37/MUM/2026	2017	[A] K RAHEJA CORP PRIVATE LIMITED	
17	ITA 7865/MUM/2025	2005-06	[D] HITESH SHANTILAL MEHTA (E-FILE)	
18	CO 400/MUM/2025	2005-06	[A] HITESH SHANTILAL MEHTA	

  
Assistant Registrar  
06-Feb-2026

**INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES****CAUSE LIST OF E BENCH FOR 10-FEBRUARY-2026 (TUESDAY)****BEFORE HON'BLE AMIT SHUKLA, JUDICIAL MEMBER  
AND HON'BLE GIRISH AGRAWAL, ACCOUNTANT MEMBER****IN COURT ROOM 3**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	BMA 24/MUM/2025	2016-17	[A] VILAS WAMAN KATRE (E-FILE)	
2	ITA 2082/MUM/2024	2014-15	[A] KETAKI NAWAL AGARWAL (E-FILING)	
3	ITA 5220/MUM/2024	A.Y 2011-12	[A] EAGER CORPORATION (E-FILE)	
4	ITA 5221/MUM/2024	A.Y 2010-11	[A] EAGER CORPORATION (E-FILE)	
5	ITA 5257/MUM/2024	A.Y 2013-14	[A] EAGER CORPORATION (E-FILE)	
6	ITA 5258/MUM/2024	A.Y 2012-13	[A] EAGER CORPORATION (E-FILE)	
7	ITA 4950/MUM/2025	2012-2013	[A] KAPADIA REALTORS PRIVATE LIMITED (E-FILE)	
8	ITA 5267/MUM/2025	2017-18	[D] EMPYREAN SPECIALITY SUGAR AND BIOMASS LIMITED	
9	ITA 5323/MUM/2025	2012-13	[A] EQUIFAX CREDIT INFORMATION SERVICES PVT LTD	
10	ITA 5324/MUM/2025	2011-12	[A] EQUIFAX CREDIT INFORMATION SERVICES PVT LTD	
11	ITA 5516/MUM/2025	2012-13	[A] SUNIL EQUITRADE PRIVATE LIMITED (E-FILE)	
12	ITA 7786/MUM/2025	2022-23	[D] HORIZON PROJECTS PRIVATE LIMITED (E-FILE)	
13	ITA 7787/MUM/2025	2023-24	[D] HORIZON PROJECTS PRIVATE LIMITED (E-FILE)	
14	ITA 7788/MUM/2025	2024-25	[D] HORIZON PROJECTS PRIVATE LIMITED (E-FILE)	
15	ITA 7876/MUM/2025	2021-22	[A] HORIZON PROJECTS PRIVATE LIMITED (NOW MERGED WITH EVIE REALTY PRIVATE LIMITED) (E-FILE)	
16	ITA 7877/MUM/2025	2022-23	[A] HORIZON PROJECTS PRIVATE LIMITED (NOW MERGED WITH EVIE REALTY PRIVATE LIMITED) (E-FILE)	
17	ITA 7878/MUM/2025	2023-24	[A] HORIZON PROJECTS PRIVATE LIMITED (NOW MERGED WITH EVIE REALTY PRIVATE LIMITED) (E-FILE)	
18	ITA 7879/MUM/2025	2024-25	[A] HORIZON PROJECTS PRIVATE LIMITED (NOW MERGED WITH EVIE REALTY PRIVATE LIMITED) (E-FILE)	
19	ITA 7880/MUM/2025	2013-14	[A] KAMALAPAT RATANCHAND CHOPRA (E-FILE)	

*Jurish*  
Assistant Registrar  
DC 06-Feb-2026

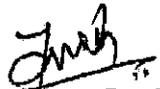
**INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES****CAUSE LIST OF E BENCH FOR 11-FEBRUARY-2026 (WEDNESDAY)****BEFORE HON'BLE AMIT SHUKLA, JUDICIAL MEMBER  
AND HON'BLE GIRISH AGRAWAL, ACCOUNTANT MEMBER****IN COURT ROOM 3**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 1073/MUM/2023	2018-19	[A] ESSZEE MANUFACTURING PVT LTD.	
2	ITA 2986/MUM/2025	2014-15	[D] KAJOL LEASING AND FINANCE PRIVATE LIMITED (E-FILE)	
3	ITA 5348/MUM/2025	2017-18	[D] HARESH OVERSEAS PRIVATE LIMITED (E-FILE)	
4	CO 45/MUM/2026	2017-18	[A] HARESH OVERSEAS PRIVATE LIMITED	
5	ITA 5596/MUM/2025	2019-20	[A] KIRAN ATMARAM SINGHANIA	
6	ITA 5597/MUM/2025	2020-21	[A] KIRAN ATMARAM SINGHANIA	
7	ITA 5625/MUM/2025	2015-16	[A] SANDU SADASIVAN UNNITHAN (E-FILE)	
8	ITA 6117/MUM/2025	2019-20	[D] TIKTOK ENTERPRISES (E-FILE)	
9	ITA 6118/MUM/2025	2020-21	[D] TIKTOK ENTERPRISES (E-FILE)	
10	ITA 6196/MUM/2025	2021-22	[D] TIKTOK ENTERPRISES ((E-FILE))	
11	ITA 6197/MUM/2025	2022-23	[D] TIKTOK ENTERPRISES (E-FILE)	
12	CO 366/MUM/2025	2019-20	[A] TIKTOK ENTERPRISES (E-FILE)	
13	CO 367/MUM/2025	2020-21	[A] TIKTOK ENTERPRISES (E-FILE)	
14	CO 368/MUM/2025	2021-22	[A] TIKTOK ENTERPRISES ((E-FILE))	
15	CO 369/MUM/2025	2022-23	[A] TIKTOK ENTERPRISES (E-FILE)	
16	ITA 7907/MUM/2025	2012-13	[A] HEMANT DAHYALAL BHATT	
17	ITA 7908/MUM/2025	2013-14	[A] HEMANT DAHYALAL BHATT	
18	ITA 7909/MUM/2025	2014-15	[A] HEMANT DAHYALAL BHATT	
19	ITA 7910/MUM/2025	2015-16	[A] HEMANT DAHYALAL BHATT	
20	ITA 7911/MUM/2025	2016-17	[A] HEMANT DAHYALAL BHATT	
21	ITA 7912/MUM/2025	2017-18	[A] HEMANT DAHYALAL BHATT	
22	ITA 7913/MUM/2025	2018-19	[A] HEMANT DAHYALAL BHATT	
23	ITA 7934/MUM/2025	2016-17	[A] KISHOR CHANGYA PATIL (E-FILE)	
24	ITA 7935/MUM/2025	2016-17	[A] KISHOR CHANGYA PATIL (E-FILE)	
25	ITA 7936/MUM/2025	2016-17	[A] KISHOR CHANGYA PATIL (E-FILE)	
26	ITA 7938/MUM/2025	2019-20	[A] KISHOR CHANGYA PATIL (E-FILE)	

  
Assistant Registrar  
06-Feb-2026

**INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES****CAUSE LIST OF E BENCH FOR 12-FEBRUARY-2026 (THURSDAY)****BEFORE HON'BLE AMIT SHUKLA, JUDICIAL MEMBER  
AND HON'BLE GIRISH AGRAWAL, ACCOUNTANT MEMBER****IN COURT ROOM 3**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 4714/MUM/2025	2013-14	[A] HINDESA YARNS PVT LTD	
2	ITA 5988/MUM/2025	2010-11	[D] ENSO PRIVATE LIMITED (E-FILE)	
3	ITA 5989/MUM/2025	2011-12	[D] ENSO PRIVATE LIMITED (E-FILE)	
4	ITA 5990/MUM/2025	2012-13	[D] ENSO PRIVATE LIMITED (E-FILE)	
5	ITA 5991/MUM/2025	2013-14	[D] ENSO PRIVATE LIMITED (E-FILE)	
6	ITA 5992/MUM/2025	2014-15	[D] ENSO PRIVATE LIMITED (E-FILE)	
7	ITA 5993/MUM/2025	2015-16	[D] ENSO PRIVATE LIMITED (E-FILE)	
8	ITA 5995/MUM/2025	2017-18	[D] ENSO PRIVATE LIMITED (E-FILE)	
9	ITA 5994/MUM/2025	2016-17	[D] ENSO PRIVATE LIMITED (E-FILE)	
10	ITA 6212/MUM/2025	2009-10	[A] ENSO PRIVATE LIMITED (E-FILE)	
11	ITA 7940/MUM/2025	2026 - 27	[A] HP PATHSHALA FOUNDATION (E-FILE)	
12	ITA 7941/MUM/2025	2026 - 27	[A] HP PATHSHALA FOUNDATION (E-FILE)	
13	ITA 7942/MUM/2025	2018-19	[A] ECO RECYCLING LIMITED (E-FILE)	
14	ITA 7960/MUM/2025	2014-15	[A] HUHTAMAKI INDIA LIMITED (E-FILE)	
15	ITA 7973/MUM/2025	2009-10	[A] KARAMTARA ENGINEERING LIMITED (E-FILE)	
16	ITA 7974/MUM/2025	2012-13	[D] KARAMTARA ENGINEERING PRIVATE LIMITED (E-FILE)	
17	ITA 7975/MUM/2025	2015-16	[D] KARAMTARA ENGINEERING PRIVATE LIMITED (E-FILE)	
18	ITA 7976/MUM/2025	2016-17	[D] KARAMTARA ENGINEERING PRIVATE LIMITED (E-FILE)	

  
Assistant Registrar  
06-Feb-2026

**INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES**

**CAUSE LIST OF F BENCH FOR 09-FEBRUARY-2026 (MONDAY)**

**BEFORE HON'BLE ANIKESH BANERJEE, JUDICIAL MEMBER  
AND HON'BLE GIRISH AGRAWAL, ACCOUNTANT MEMBER**

**IN COURT ROOM 11**

**AT 2.30 PM**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	SA 25/MUM/2025	2016-17	[A] VODAFONE IDEA LIMITED	
2	SA 26/MUM/2025	2017-18	[A] VODAFONE IDEA LIMITED	
3	ITA 1029/MUM/2025	2016-17	[A] VODAFONE IDEA LIMITED (E-FILING)	
4	ITA 1030/MUM/2025	2017-18	[A] VODAFONE IDEA LIMITED (E-FILING)	
5	ITA 3030/MUM/2025	2016	[D] VODAFONE IDEA LIMITED (E-FILE)	
6	ITA 8089/MUM/2025	2001	[D] VODAFONE IDEA LIMITED	
7	ITA 4164/MUM/2025	2018-19	[D] VIDHI ENTERPRISES (E-FILE)	
8	ITA 6589/MUM/2025	2017-18	[A] UNMESH RAVINDRANATH FADNIS (E-FILE)	
9	ITA 6625/MUM/2025	2017-2018	[A] UNITED JAIN STUDENTS HOME (E-FILE)	
10	ITA 6626/MUM/2025	2017-18	[A] JAIDEV VINOD KUMAR GUPTA (E-FILE)	
11	ITA 6635/MUM/2025	2019-20	[A] JODIYA WATER DESALINATION LIMITED	
12	ITA 6641/MUM/2025	2019-20	[A] JABRA RAM PUROHIT	
13	ITA 6642/MUM/2025	2020-21	[A] JABRA RAM PUROHIT	
14	ITA 6666/MUM/2025	2015-16	[A] VINOD SHYAMSUNDER PASARI (E-FILE)	
15	ITA 6736/MUM/2025	2019-20	[A] JINAL AKSHAY JAIN (E-FILE)	
16	ITA 6737/MUM/2025	2020-21	[A] JINAL AKSHAY JAIN (E-FILE)	
17	ITA 8087/MUM/2025	2015-16	[D] VINOD SHYAMSUNDR PASARI (E-FILE)	
18	ITA 8092/MUM/2025	2023-24	[D] THE JACKSON CO OP CREDIT SOCIETY OF THE EMPLOYEE OF WESTERN RAILWAY LTD (E-FILE)	
19	ITA 8115/MUM/2025	2016-17	[A] VANITA SAMAJ (E-FILE)	
20	ITA 8125/MUM/2025	2023-24	[A] VIKAS VAISHNAV HUF (E-FILE)	
21	ITA 8185/MUM/2025	2017-18	[A] UMMESALMA HUZEFA GHADIALI (E-FILE)	
22	ITA 8186/MUM/2025	2018-19	[A] UMMESALMA HUZEFA GHADIALI (E-FILE)	
23	ITA 8187/MUM/2025	2019-20	[A] UMMESALMA HUZEFA GHADIALI (E-FILE)	
24	ITA 8191/MUM/2025	2017-18	[A] JUARARAM CHOGAJI PUROHIT (E-FILE)	
25	ITA 8192/MUM/2025	2018-19	[A] JUARARAM CHOGAJI PUROHIT (E-FILE)	
26	ITA 8193/MUM/2025	2019-20	[A] JUARARAM CHOGAJI PUROHIT (E-FILE)	
27	ITA 4710/MUM/2025	2017-18	[D] UPL LIMITED (E-FILE)	
28	CO 78/MUM/2025	2020-21	[A] UPL LIMITED	
29	CO 79/MUM/2025	2016-17	[A] UPL LIMITED	
30	ITA 1248/MUM/2025	2016	[D] UPL LIMITED (E-FILE)	
31	ITA 1288/MUM/2025	2021-22	[D] UPL LIMITED (E-FILE)	
32	ITA 1452/MUM/2025	2020	[A] UPL LIMITED (E-FILE)	
33	ITA 1841/MUM/2022	2016-17	[A] UPL LIMITED	

  
 Assistant Registrar  
 06-Feb-2026

**INCOME-TAX APPELLATE TRIBUNAL, MUMBAI BENCHES****CAUSE LIST OF F BENCH FOR 10-FEBRUARY-2026 (TUESDAY)****BEFORE HON'BLE ANIKESH BANERJEE, JUDICIAL MEMBER  
AND HON'BLE GIRISH AGRAWAL, ACCOUNTANT MEMBER****IN COURT ROOM 11****AT 2.30 PM**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 109/MUM/2024	2021-22	[A] SHRI VIKAS BAHL	
2	ITA 1180/MUM/2025	2004-2005	[A] JAI HIND CO OPERATIVE HOUSING SOCIETY LIMITED (E-FILE)	
3	ITA 1796/MUM/2025	2017-18	[D] M/S. VENUS INTERNATIONAL (E-FILE)	
4	ITA 4702/MUM/2025	2019-20	[A] MEHUL PRAVINCHANDRA SHETH	
5	ITA 5680/MUM/2025	2013-14	[A] JASRAJ JAIN (E-FILE)	
6	ITA 5766/MUM/2025	2010-11	[A] FARHAT SUHAIL SAYED MANSOORI (E-FILE)	
7	ITA 6746/MUM/2025	2015-16	[A] M/S. UNITEO BULDERS	
8	ITA 6751/MUM/2025	2019-20	[A] VESAVA KOLI SAMAJ SHIKSHAN SANSTHA	
9	ITA 6753/MUM/2025	2013-14	[A] VIJAY DATTATRAY MAHAJAN THROUGH SON AND LEGAL HEIR SUBODH VIJAY MAHAJAN (E-FILE)	
10	ITA 6754/MUM/2025	2016-17	[A] VIJAY DATTATRAY MAHAJAN THROUGH SON AND LEGAL HEIR SUBOOH VIJAY MAHAJAN (E-FILE)	
11	ITA 6755/MUM/2025	2017-18	[A] VIJAY DATTATRAY MAHAJAN THROUGH SON & LEGAL HEIR SUBODH VIJAY MAHAJAN (E-FILE)	
12	ITA 6769/MUM/2025	2017-18	[A] JIGNESH NATVERLAL PATEL (REPRESENTED BY LATE NATVERLAL NANUBHAI PATEL)	
13	ITA 6779/MUM/2025	2012-13	[A] VIOLET ARCH SECURITIES PVT LTD	
14	ITA 6781/MUM/2025	2016-17	[A] JAISHRI SHIVAJI WAGHRALKAR	
15	ITA 6824/MUM/2025	2021-22	[D] V R CONSTRUCTORS PRIVATE LIMITED (E-FILE)	
16	ITA 6825/MUM/2025	2022-23	[D] V R CONSTRUCTORS PRIVATE LIMITED (E-FILE)	
17	ITA 8214/MUM/2025	2015-16	[A] VENKATESH RAJGOPAL IYER (E-FILE)	
18	ITA 8215/MUM/2025	2015-16	[A] VENKATESH RAJGOPAL IYER (E-FILE)	
19	ITA 8242/MUM/2025	2016-17	[D] JINDATH BABULAL JAIN (E-FILE)	
20	ITA 8251/MUM/2025	2020-21	[D] VARUN JAISINGH ASHER (E-FILE)	
21	ITA 8265/MUM/2025	2015-16	[A] JASMINE JOSEPH MELVIN (E-FILE)	
22	ITA 8303/MUM/2025	2016-17	[A] JANMABHOOMI PATRO RAHAT NIOHI	

*Girish*  
Assistant Registrar  
06-Feb-2026

**INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES****CAUSE LIST OF F BENCH FOR 11-FEBRUARY-2026 (WEDNESDAY)****BEFORE HON'BLE ANIKESH BANERJEE, JUDICIAL MEMBER  
AND HON'BLE GIRISH AGRAWAL, ACCOUNTANT MEMBER****IN COURT ROOM 11****AT 2.30 PM**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 6888/MUM/2024	2014-15	[A] SPAN REALTORS (E-FILING)	
2	ITA 6889/MUM/2024	2015-16	[A] SPAN REALTORS (E-FILING)	
3	ITA 6890/MUM/2024	2012-13	[A] SPAN REALTORS (E-FILING)	
4	ITA 6891/MUM/2024	2021-22	[A] SPAN REALTORS (E-FILING)	
5	ITA 6892/MUM/2024	2018-19	[A] SPAN REALTORS (E-FILING)	
6	ITA 6893/MUM/2024	2020-21	[A] SPAN REALTORS (E-FILING)	
7	ITA 6894/MUM/2024	2016-17	[A] SPAN REALTORS (E-FILING)	
8	ITA 6895/MUM/2024	2019-20	[A] SPAN REALTORS (E-FILING)	
9	ITA 6896/MUM/2024	2013-14	[A] SPAN REALTORS (E-FILING)	
10	ITA 6897/MUM/2024	2012-13	[A] SPAN DEVELOPERS (E-FILING)	
11	ITA 6898/MUM/2024	2013-14	[A] SPAN DEVELOPERS (E-FILING)	
12	ITA 6899/MUM/2024	2014-15	[A] SPAN DEVELOPERS (E-FILING)	
13	ITA 6900/MUM/2024	2017-18	[A] SPAN DEVELOPERS (E-FILING)	
14	ITA 6901/MUM/2024	2015-16	[A] SPAN DEVELOPERS (E-FILING)	
15	ITA 6902/MUM/2024	2016-17	[A] SPAN DEVELOPERS (E-FILING)	
16	ITA 6903/MUM/2024	2012-13	[A] SPAN CONSTRUCTION (E-FILING)	
17	ITA 6904/MUM/2024	2013-2014	[A] SPAN CONSTRUCTION (E-FILING)	
18	ITA 6911/MUM/2024	2018-19	[A] SHREENATH CONSTRUCTION (E-FILING)	
19	ITA 6912/MUM/2024	2020-21	[A] SHREENATH CONSTRUCTION (E-FILING)	
20	ITA 6919/MUM/2024	2019-20	[A] SHREENATH CONSTRUCTION (E-FILING)	
21	ITA 6931/MUM/2024	2015-16	[A] SHREENATH CONSTRUCTION (E-FILING)	
22	ITA 6932/MUM/2024	2017-18	[A] SHREENATH CONSTRUCTION (E-FILING)	
23	ITA 6933/MUM/2024	2016-17	[A] SHREENATH CONSTRUCTION (E-FILING)	
24	ITA 6963/MUM/2024	2019-20	[A] SPAN DEVELOPERS (E-FILING)	
25	ITA 6964/MUM/2024	2020-21	[A] SPAN DEVELOPERS (E-FILING)	
26	ITA 4908/MUM/2025	2017-18	[A] SUVIDHA ENTERPRISES (E-FILE)	
27	ITA 5544/MUM/2025	2020-21	[A] MAHINDRA AND MAHINDRA FINANCIAL SERVICES LIMITED	
28	ITA 6119/MUM/2025	2020-21	[D] MAHINDRA AND MAHINDRA FINANCIAL SERVICES LIMITED (E-FILE)	
29	ITA 4206/MUM/2025	2014-15	[A] JAYSHREE HARESH SHAH (E-FILE)	

  
Assistant Registrar  
06-Feb-2026

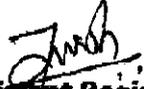
**INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES****CAUSE LIST OF F BENCH FOR 12-FEBRUARY-2026 (THURSDAY)****BEFORE HON'BLE ANIKESH BANERJEE, JUDICIAL MEMBER  
AND HON'BLE GIRISH AGRAWAL, ACCOUNTANT MEMBER****IN COURT ROOM 11****AT 2.30 PM**

Srt	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 398/MUM/2024	2017-18	[A] VAIBHAV PANKAJ SHAH (RM)	
2	ITA 2238/PUN/2024	2015	[D] JITENDRA NIRANJAN KEWALRAMANI	
3	ITA 116/MUM/2025	2018-19	[D] SHREE SWAMI SAMARTH SOLAR PARK PRIVATE LIMITED (E-FILING)	
4	ITA 4093/MUM/2025	2015-2016	[A] JAMES IVAN DANTIS (E-FILE)	
5	ITA 4923/MUM/2025	2011-12	[A] SANOBAR INFRASTRUCTURE PRIVATE LIMITED	
6	ITA 5570/MUM/2025	2019-20	[A] VIMALA JITENDRA JAIN	
7	ITA 5571/MUM/2025	2020-21	[A] VIMALA JITENDRA JAIN	
8	ITA 6768/MUM/2025	2018-19	[A] MD TRANSCON PRIVATE LIMITED (SUCCESSOR TO ASHTAVINAYAKA CONSTRUCTION)	
9	ITA 6777/MUM/2025	2012-13	[A] MAHESH VISHINDAS CHANDWANI	
10	ITA 6818/MUM/2025	2010-11	[A] MAYUR PRAFUL BAXI (E-FILE)	
11	ITA 6820/MUM/2025	2021-22	[A] MJVS FASHIONS PRIVATE LIMITED (E-FILE)	
12	ITA 6831/MUM/2025	2016-17	[A] VARSHA DILIP DHRUV (E-FILE)	
13	ITA 6832/MUM/2025	2016-17	[A] VARSHA DILIP DHRUV (E-FILE)	
14	ITA 6833/MUM/2025	2016-17	[A] VARSHA DILIP DHRUV (E-FILE)	
15	ITA 6834/MUM/2025	2018-19	[A] VARSHA DILIP DHRUV (E-FILE)	
16	ITA 6835/MUM/2025	2018-19	[A] VARSHA DILIP DHRUV (E-FILE)	

  
Assistant Registrar  
06-Feb-2026

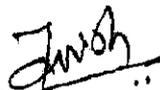
**INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES****CAUSE LIST OF G BENCH FOR 09-FEBRUARY-2026 (MONDAY)  
BEFORE HON'BLE JUSTICE (RETD.) C V BHADANG, PRESIDENT  
AND HON'BLE ARUN KHODPIA, ACCOUNTANT MEMBER****IN COURT ROOM 1**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 3268/MUM/2025	2009-10	[A] SHAIL INTERNATIONAL ((SMC))	
2	ITA 4428/MUM/2025	2011-12	[A] SHAIL INTERNATIONAL	
3	ITA 6290/MUM/2025	2011-12	[A] GOLDMOHUR DESIGN AND APPAREL PARK LIMITED	
4	ITA 6590/MUM/2025	2022-23	[D] SAMAGRA WEALTHMAX PRIVATE LIMITED (E-FILE)	
5	ITA 6657/MUM/2025	2017-18	[A] SHARDA MARKETING (E-FILE)	
6	ITA 6660/MUM/2025	2019-20	[D] SKYSTAR BUILDCON PRIVATE LIMITED (E-FILE)	
7	ITA 6679/MUM/2025	2018-19	[D] SKYSTAR BUILDCON PRIVATE LIMITED (E-FILE)	
8	ITA 6752/MUM/2025	2020-21	[A] SAMEER RAMDAS PINGALE (E-FILE)	
9	ITA 7204/MUM/2025	2010-11	[A] S J DIAMONDS	
10	ITA 7236/MUM/2025	2016-17	[A] SCHEME 2 OF ARCIL CPS 002 I TRUST	
11	ITA 7556/MUM/2025	2018-19	[A] SURAT GOODS TRANSPORT PVT LTD (E-FILE)	
12	ITA 7560/MUM/2025	2013-14	[D] SUNIL GIRIDHAR RAHEJA HUF (E-FILE)	
13	ITA 7566/MUM/2025	N.A	[A] GODAVARI AND LAXMI VAID FOUNDATION	
14	ITA 7578/MUM/2025	2017-18	[D] SIDDHESH CAPITAL MARKET SERVICES PRIVATE LIMITED (E-FILE)	
15	CO 18/MUM/2026	2017-18	[A] SIDDHESH CAPITAL MARKET SERVICES PRIVATE LIMITED (E-FILE)	
16	ITA 7585/MUM/2025	2018-19	[D] STARLIGHT SYSTEMS(I) LLP (E-FILE)	
17	ITA 7586/MUM/2025	2022-23	[D] STARLIGHT SYSTEMS(I) LLP (E-FILE)	
18	ITA 177/MUM/2026	2026-27	[A] GOVARDHAN ECO VILLAGE TRUST (E-FILE)	
19	ITA 178/MUM/2026	2026-27	[A] GOVARDHAN ECO VILLAGE TRUST (E-FILE)	

  
Assistant Registrar  
5/3 06-Feb-2026

**INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES****CAUSE LIST OF G BENCH FOR 10-FEBRUARY-2026 (TUESDAY)****BEFORE HON'BLE JUSTICE (RETD.) C V BHADANG, PRESIDENT  
AND HON'BLE ARUN KHODPIA, ACCOUNTANT MEMBER****IN COURT ROOM 1**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 4475/MUM/2025	2013-14	[D] GREENSCAPE DEVELOPERS PRIVATE LIMITED (E-FILE)	
2	ITA 5695/MUM/2025	2020-21	[D] GREENSCAPE DEVELOPERS PRIVATE LIMITED (E-FILE)	
3	ITA 5739/MUM/2025	2019-20	[D] GREENSCAPE DEVELOPERS PRIVATE LIMITED (E-FILE)	
4	ITA 5753/MUM/2025	2018-19	[D] GREENSCAPE DEVELOPERS PRIVATE LIMITED (E-FILE)	
5	ITA 5760/MUM/2025	2017-18	[A] SANTOSH THANMAL MUTHA (E-FILE)	
6	ITA 6668/MUM/2025	2022-23	[D] M/S. SINGA INFRASTRUCTURE (E-FILE)	
7	ITA 6789/MUM/2025	2014-15	[A] GAMNARAM OKHAJI PRAJAPATI	
8	ITA 7176/MUM/2025	2016-17	[A] GOREGAON SPORTS CLUB (E-FILE)	
9	ITA 7446/MUM/2025	2015-16	[A] GOREGAON SPORTS CLUB (E-FILE)	
10	ITA 7263/MUM/2025	AY 2025-26 to AY 2029-30	[A] SIDH PANT GAN SEVA ASHRAM (E-FILE)	
11	ITA 7264/MUM/2025	2025-26 to 2029-30	[A] SIDDH PANT GAN SEVA ASHRAM (E-FILE)	
12	ITA 7599/MUM/2025	2018-2019	[A] ZAID MOHAMMED ANWAR RANGWALA (E-FILE)	
13	ITA 7600/MUM/2025	2019-2020	[A] ZAID MOHAMMED ANWAR RANGWALA (E-FILE)	
14	ITA 7613/MUM/2025	2015-16	[A] WINPRO INDUSTRIES LIMITED (E-FILE)	
15	ITA 7614/MUM/2025	2013-2014	[A] S K TRADING COMPANY (E-FILE)	
16	ITA 7615/MUM/2025	2014-2015	[A] S K TRADING COMPANY (E-FILE)	
17	ITA 7616/MUM/2025	2015-2016	[A] S K TRADING COMPANY (E-FILE)	
18	ITA 7665/MUM/2025	2018-19	[A] SIROYA FM CONSTRUCTIONS PRIVATE LIMITED	

  
Assistant Registrar  
06-Feb-2026

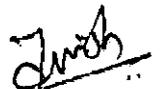
**INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES****CAUSE LIST OF G BENCH FOR 11-FEBRUARY-2026 (WEDNESDAY)****BEFORE HON'BLE JUSTICE (RETD.) C V BHADANG, PRESIDENT  
AND HON'BLE ARUN KHODPIA, ACCOUNTANT MEMBER****IN COURT ROOM 1**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 5090/MUM/2024	2010-11	[D] SAP PROPERTIES PVT LTD (E-FILE)	
2	ITA 3902/MUM/2025	2018-19	[D] SOHUM WELLNESS LIMITED (E-FILE)	
3	ITA 6519/MUM/2025	2016-17	[A] SHIVKRIPA MERCANTILE PRIVATE LIMITED	
4	ITA 6539/MUM/2025	2023-24	[A] SATYARAJ CO-OPERATIVE CREDIT SOCIETY LIMITED (E-FILE)	
5	ITA 6562/MUM/2025	2018	[D] SPR ASSOCIATES (E-FILE)	
6	CO 53/MUM/2026	2018	[A] SPR ASSOCIATES	
7	ITA 6572/MUM/2025	2015-16	[A] M/S. GOENKA JEWELLERS	
8	ITA 7550/MUM/2025	2013	[D] GHANSHYAM BHAGIRATH MUTHA (E-FILE)	
9	ITA 7551/MUM/2025	2017-18	[D] GHANSHYAM BHAGIRATH MUTHA (E-FILE)	
10	CO 391/MUM/2025	2013-14	[A] GHANSHYAM BHAGIRATH MUTHA	
11	CO 392/MUM/2025	2017-18	[A] GHANSHYAM BHAGIRATH MUTHA	
12	ITA 7554/MUM/2025	2021-2022	[A] ZAID MOHAMMED ANWAR RANGWALA (E-FILE)	
13	ITA 7618/MUM/2025	2018-19	[A] SUPREME ALLIED SERVICES PRIVATE LIMITED (E-FILE)	
14	ITA 7632/MUM/2025	2023-24	[D] SKYSTAR LOGISTICS PRIVATE LIMITED (E-FILE)	
15	ITA 7669/MUM/2025	N.A	[A] SHETH RANCHHODDAS CHATURBHUIJ CUTCHI LOHANA BALASHRAM	
16	ITA 7684/MUM/2025	2025-26	[A] GRACE FOUNDATION	
17	ITA 7685/MUM/2025	2025-26	[A] GRACE FOUNDATION	
18	ITA 7703/MUM/2025	2014-15	[A] SPICE OF LIFE HOTELS AND ESTATES PRIVATE LIMITED (E-FILE)	
19	ITA 7704/MUM/2025	2014-15	[A] SPICE OF LIFE HOTELS AND ESTATES PRIVATE LIMITED (E-FILE)	

*Jush*  
Assistant Registrar  
06-Feb-2026

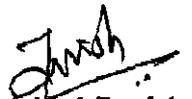
**INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES****CAUSE LIST OF G BENCH FOR 12-FEBRUARY-2026 (THURSDAY)****BEFORE HON'BLE JUSTICE (RETD.) C V BHADANG, PRESIDENT  
AND HON'BLE ARUN KHODPIA, ACCOUNTANT MEMBER****IN COURT ROOM 1**

Sri	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 3072/MUM/2024	2011-12	[A] SHEELA NARESH LODHA (E-FLED)	
2	ITA 1994/MUM/2025	2015-16	[A] GAUTAMKUMAR NORATMAL JAIN KUMAT	
3	ITA 6168/MUM/2025	2017-18	[D] WILLISH MUKESH MARU (E-FILE)	
4	ITA 6208/MUM/2025	2017-18	[D] GENEXT HARDWARE AND PARKS PRIVATE LIMITED (E-FILE)	
5	ITA 6263/MUM/2025	2015-16	[A] GIRISH CHMANLAL SANGANI	
6	ITA 6266/MUM/2025	2018-19	[A] GIRISH CHMANLAL SANGANI	
7	ITA 6581/MUM/2025	2012-13	[A] GAURISHANKAR TUGANRAM PODDAR	
8	ITA 7654/MUM/2025	2018-19	[A] SUDHANSHU INFRASTRUCTURES PRIVATE LIMITED (E-FILE)	
9	ITA 7707/MUM/2025	2018-19	[D] WHEELABRATOR ALLOY CASTINGS LIMITED (E-FILE)	
10	ITA 7708/MUM/2025	2019-20	[D] WHEELABRATOR ALLOY CASTINGS LIMITED (E-FILE)	
11	ITA 7709/MUM/2025	2020-21	[D] WHEELABRATOR ALLOY CASTINGS LIMITED (E-FILE)	
12	ITA 7710/MUM/2025	2021-22	[D] WHEELABRATOR ALLOY CASTINGS LIMITED (E-FILE)	
13	ITA 7711/MUM/2025	2022-23	[D] WHEELABRATOR ALLOY CASTINGS LIMITED (E-FILE)	
14	ITA 7712/MUM/2025	2023-24	[D] WHEELABRATOR ALLOY CASTINGS LIMITED (E-FILE)	
15	ITA 7713/MUM/2025	2024-25	[D] WHEELABRATOR ALLOY CASTINGS LIMITED (E-FILE)	
16	ITA 7720/MUM/2025	2023-24	[D] SURAJ OMPRAKASH AGRAWAL (E-FILE)	

  
Assistant Registrar  
SB 06-Feb-2026

**INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES****CAUSE LIST OF H BENCH FOR 09-FEBRUARY-2026 (MONDAY)****BEFORE HON'BLE VIKRAM SINGH YADAV, ACCOUNTANT MEMBER  
AND HON'BLE SANDEEP SINGH KARHAIL, JUDICIAL MEMBER****IN COURT ROOM 5**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 7027/MUM/2016	2011-12	[A] ICICI BANK LTD	
2	ITA 7292/MUM/2016	2011-12	[D] ICICI BANK LTD	
3	ITA 5382/MUM/2017	2012-13	[A] ICICI BANK LTD	
4	ITA 5512/MUM/2017	2012-13	[D] ICICI BANK LTD	
5	ITA 1691/MUM/2019	2013-14	[A] ICICI BANK LIMITED	
6	ITA 2154/MUM/2019	2013-14	[D] M/S ICICI BANK LTD.	
7	ITA 3399/MUM/2019	2014-15	[A] ICICI BANK LTD	
8	ITA 4144/MUM/2019	2014-15	[D] ICICI BANK LTD.	
9	ITA 2874/MUM/2017	2012-13	[A] SCHINDLER INDIA PVT. LTD.	
10	ITA 1215/MUM/2021	2016-17	[A] SCHINDLER INDIA P. LTD.	
11	ITA 908/MUM/2023	2019-20	[A] HINDUSTAN CONSTRUCTION COMPANY LIMITED	
12	ITA 1044/MUM/2024	2018-19	[A] HINDUSTAN CONSTRUCTION COMPANY LIMITED	
13	ITA 2647/MUM/2023	2016-2017	[A] BHARAT SERUMS AND VACCINES LIMITED (KASIAK RESEARCH PRIVATE LIMITED HAS MERGED WITH BHARAT SERUMS AND VACCINES LIMITED ) (E-FILED)	
14	ITA 3387/MUM/2025	2016-17	[A] SHEEL DIAMOND EXPORTS PRIVATE LIMITED	
15	ITA 4909/MUM/2025	2013-14	[D] TATA SDNS PRIVATE LIMITED (E-FILE)	

  
Assistant Registrar  
06-Feb-2026

**INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES**

**CAUSE LIST OF H BENCH FOR 10-FEBRUARY-2026 (TUESDAY)**

**BEFORE HON'BLE VIKRAM SINGH YADAV, ACCOUNTANT MEMBER  
AND HON'BLE SANDEEP SINGH KARHAIL, JUDICIAL MEMBER**

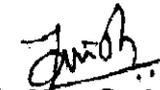
**IN COURT ROOM 5**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 6671/MUM/2019	2008-09	[A] SAS INSTITUTE (INDIA) PVT. LTD.	
2	ITA 6672/MUM/2019	2010-11	[A] SAS INSTITUTE (INDIA) PVT. LTD.	
3	ITA 4233/MUM/2024	2016-17	[A] THE HONGKONG AND SHANGHAI BANKING CORPORATION LIMITED	
4	ITA 4234/MUM/2024	2017-18	[A] THE HONGKONG AND SHANGHAI BANKING CORPORATION LIMITED -INDIA BRANCHES	
5	ITA 4235/MUM/2024	2018-19	[A] THE HONGKONG AND SHANGHAI BANKING CORPORATION LIMITED -INDIA BRANCHES	
6	ITA 4236/MUM/2024	2019-20	[A] THE HONGKONG AND SHANGHAI BANKING CORPORATION LIMITED -INDIA BRANCHES	
7	ITA 4273/MUM/2024	2020-21	[A] JIOSTAR INDIA PRIVATE LIMITED (FORMERLY KNOWN AS STAR INDIA PRIVATE LIMITED)	
8	ITA 4358/MUM/2024	2019-20	[D] THE HONGKONG AND SHANGHAI BANKING CORPORATION LIMITED (E-FILED)	
9	ITA 4359/MUM/2024	2018-19	[D] THE HONGKONG AND SHANGHAI BANKING CORPORATION LIMITED (E-FILED)	
10	ITA 4361/MUM/2024	2017-18	[D] THE HONGKONG AND SHANGHAI BANKING CORPORATION LIMITED (E-FILED)	
11	ITA 4363/MUM/2024	2016-17	[D] THE HONGKONG AND SHANGHAI BANKING CORPORATION LIMITED (E-FILED)	
12	ITA 4685/MUM/2024	2020-21	[A] SIEMENS LIMITED	
13	ITA 5453/MUM/2024	2021-22	[A] SAFILO INDIA PRIVATE LIMITED	
14	ITA 6596/MUM/2024	2021-22	[A] TRANSRAIL LIGHTING LIMITED	
15	ITA 6653/MUM/2024	2021-22	[A] INDIA MEDTRONIC PRIVATE LIMITED	
16	ITA 4233/MUM/2025	2013-14	[A] IPCA LABORATORIES LIMITED (E-FILE)	
17	ITA 4234/MUM/2025	2015-16	[A] IPCA LABORATORIES (E-FILE)	
18	ITA 4235/MUM/2025	2016-17	[A] IPCA LABORATORIES (E-FILE)	
19	ITA 4236/MUM/2025	2017-18	[A] IPCA LABORATORIES LIMITED (E-FILE)	
20	ITA 4237/MUM/2025	2018-19	[A] IPCA LABORATORIES LIMITED (E-FILE)	
21	ITA 5056/MUM/2025	2018-19	[D] IPCA LABORATORIES LIMITED (E-FILE)	
22	ITA 5191/MUM/2025	2013-14	[D] IPCA LABORATORIES LIMITED (E-FILED)	
23	ITA 5192/MUM/2025	2015-16	[D] IPCA LABORATORIES LIMITED (E-FILED)	
24	ITA 5193/MUM/2025	2016-17	[D] IPCA LABORATORIES LIMITED (E-FILED)	
25	ITA 5194/MUM/2025	2017-18	[D] IPCA LABORATORIES LIMITED (E-FILED)	
26	ITA 6055/MUM/2025	2018-19	[A] ZEE ENTERTAINMENT ENTERPRISES LIMITED	
27	ITA 8698/MUM/2025	2022-23	[A] HRTI PRIVATE LIMITED	
28	ITA 8717/MUM/2025	2022-23	[A] TELEPERFORMANCE GLOBAL BUSINESS PVT. LTD. (FORMERLY KNOWN AS CRM SERVICES INDIA PVT. LTD. (E-FILE)	
29	ITA 8718/MUM/2025	2022-23	[A] INVENIO BUSINESS SOLUTIONS PRIVATE LIMITED (E-FILE)	

  
 Assistant Registrar  
 06-Feb-2026

**INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES****CAUSE LIST OF H BENCH FOR 11-FEBRUARY-2026 (WEDNESDAY)****BEFORE HON'BLE VIKRAM SINGH YADAV, ACCOUNTANT MEMBER  
AND HON'BLE SANDEEP SINGH KARHAIL, JUDICIAL MEMBER****IN COURT ROOM 5**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 3741/MUM/2024	2020-21	[A] HINDUSTAN UNILEVER LIMITED (AS A LEGAL SUCCESSOR OF GLAXOSMITHKLINE CONSUMER HEALTHCARE LIMITED) (SG (E-FILED))	
2	ITA 769/MUM/2022	2017-18	[A] SIEMENS LIMITED	
3	ITA 2506/MUM/2022	2018-2019	[A] SIEMENS TECHNOLOGY AND SERVICES PRIVATE LIMITED	
4	ITA 2536/MUM/2022	2018-19	[A] SIEMENS LIMITED	
5	ITA 827/MUM/2022	2017-18	[A] INDIA MEDTRONIC PRIVATE LIMITED	
6	ITA 2481/MUM/2022	2018-19	[A] INDIA MEDTRONIC PRIVATE LIMITED	
7	ITA 4629/MUM/2024	2020-21	[A] TATA STEEL LIMITED	
8	ITA 5993/MUM/2024	2021-22	[A] SMART CUBE INDIA PRIVATE LIMITED (E-FILING)	
9	ITA 6696/MUM/2024	2021-22	[A] TATA STEEL LIMITED	
10	ITA 6013/MUM/2024	2021-22	[A] SHRI SOMESHWAR SAHAKARI SAKHAR KARKHANA LTD.	
11	ITA 4552/MUM/2024	2020-21	[A] SHRI SOMESHWAR S.S.K.LTD	
12	ITA 1648/MUM/2025	2010-11	[A] SHRI SOMESHWAR SAHAKARI SAKHAR KARKHANA LIMITED	
13	ITA 6567/MUM/2025	2022-23	[A] SHRI SOMESHWAR S S K LTD	
14	ITA 3006/MUM/2025	2017-18	[A] KISHORE SEWANI (SMC (E-FILE))	
15	ITA 6187/MUM/2025	2020-21	[A] MANISH KANTILAL HARIA (SMC (E-FILE))	
16	ITA 6254/MUM/2025	2018-19	[A] OJASVI MEDIA MATRIX PRIVATE LIMITED (SMC (E-FILE))	
17	ITA 8623/MUM/2025	2017-18	[A] SHIVANAND SHIVKANTH MISHRA (E-FILE-SMC)	
18	ITA 8627/MUM/2025	2023-2024	[A] BHAGWANDAS SURAJKARAN SOMANI HUF (SMC)	
19	ITA 8628/MUM/2025	2021-2022	[A] BHAGWANDAS SURAJKARAN SOMANI HUF (E-FILE-SMC)	
20	ITA 8629/MUM/2025	2022-2023	[A] BHAGWANDAS SURAJKARAN SOMANI HUF (SMC)	
21	ITA 8667/MUM/2025	2018-19	[A] PRAMOD SALVI (E-FILE-SMC)	

  
Assistant Registrar  
06-Feb-2026

**INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES****CAUSE LIST OF H BENCH FOR 12-FEBRUARY-2026 (THURSDAY)****BEFORE HON'BLE VIKRAM SINGH YADAV, ACCOUNTANT MEMBER  
AND HON'BLE SANDEEP SINGH KARHAIL, JUDICIAL MEMBER****IN COURT ROOM 5**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 1565/MUM/2016	2011-12	[A] ARCHROMA INTERNATIONAL(INDIA) PVT LTD ( FORMERLY KNOWN AS HUNTSMAN INTERNATIONAL (INDIA) PVT. LTD ( AS SUCCESSOR TO BARODA TEXTILE EFFECTS PVT LTD)	
2	ITA 2634/MUM/2017	2010-11	[A] TATA AIG INSURANCE COMPANY LTD	
3	ITA 2451/MUM/2017	2010-11	[D] TATA AIG GENERAL INSURANCE CO. LTD	
4	IT(IT)A 6962/MUM/2024	2021-22	[A] INVENIO BUSINESS SOLUTIONS PRIVATE LIMITED (E-FILING)	
5	ITA 4208/MUM/2024	2020-21	[A] TECH DATA ADVANCED PRIVATE LIMITED	
6	ITA 6218/MUM/2024	2021-22	[A] TECH DATA ADVANCED PVT LTD	
7	IT(TP)A 8953/MUM/2025	2016-17	[A] ICICI BANK LIMITED (E-FILE)	
8	IT(TP)A 8954/MUM/2025	2021-22	[A] ICICI BANK LIMITED (E-FILE)	
9	ITA 8618/MUM/2025	2016-17	[A] SAI VILAYATRAI & SAI JIWATSINGH KAMBAR DARBAR SAHIB TRUST (E-FILE-SMC)	
10	ITA 8923/MUM/2025	2022-23	[A] SONY PICTURES FILMS INDIA PRIVATE LIMITED	
11	ITA 8950/MUM/2025	2022-23	[A] HILTI MANUFACTURING INDIA PRIVATE LIMITED (E-FILE)	
12	ITA 8974/MUM/2025	2021-22	[A] HINDUSTAN UNILEVER LIMITED	
13	ITA 9150/MUM/2025	2022-23	[A] IHI CORPORATION	
14	ITA 9156/MUM/2025	2022-23	[A] SUREPREP (INDIA) PVT LTD	

  
Assistant Registrar  
06-Feb-2026

**INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES****CAUSE LIST OF I BENCH FOR 09-FEBRUARY-2026 (MONDAY)****BEFORE HON'BLE SANDEEP GOSAIN, JUDICIAL MEMBER  
AND HON'BLE PRABHASH SHANKAR, ACCOUNTANT MEMBER****IN COURT ROOM 6**

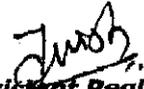
Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 981/MUM/2021	2016-17	[A] BLACKSTONE FP CAPITAL PARTNERS MAURITIUS V LTD. (RM)	
2	ITA 1725/MUM/2021	2016-17	[A] BLACKSTONE FP CAPITAL PARTNERS MAURITIUS V LTD. (RM)	
3	ITA 670/MUM/2022	2018-19	[A] ATOS IT SOLUTIONS & SERVICES INC. (FORMERLY KNOWN AS ATOS ORIGIN INC.	
4	ITA 2068/MUM/2022	2019-20	[A] ATOS INFORMATION TECHNOLOGY (SINGAPORE) PTE. LTD. (FORMERLY KNOWN AS ORIGIN SINGAPORE PTE. LTD.)	
5	ITA 4701/MUM/2023	2021-22	[A] ATOS INFORMATION TECHNOLOGY (SINGAPORE) PTE. LTD (ROCA))	
6	ITA 2136/MUM/2022	2020-21	[A] UPL CORPORATION LTD. ((ROCA))	
7	ITA 2437/MUM/2022	2020-21	[A] UPL MAURITIUS LIMITED ((ROCA))	
8	ITA 2355/MUM/2022	2018-19	[A] PRIMETALS TECHNOLOGIES AUSTRIA GMBH	
9	ITA 3655/MUM/2024	2020-21	[A] THE LUBRIZOL CORPORATION USA	
10	ITA 2462/MUM/2022	2018-2019	[A] FEDERAL EXPRESS CORPORATION	
11	ITA 3283/MUM/2023	2020-21	[A] FEDERAL EXPRESS CORPORATION	
12	ITA 4516/MUM/2023	2021-22	[A] FEDERAL EXPRESS CORPORATION	
13	ITA 1369/MUM/2025	2022-23	[A] FEDERAL EXPRESS CORPORATION	
14	ITA 5940/MUM/2025	2023-24	[A] FEDERAL EXPRESS CORPORATION	
15	ITA 3282/MUM/2023	2020-21	[A] FEDEX EXPRESS INTERNATIONAL B.V.	
16	ITA 2037/MUM/2025	2022-23	[A] FEDEX EXPRESS INTERNATIONL B.V.	
17	ITA 5939/MUM/2025	2023-24	[A] FEDEX EXPRESS INTERNATIONAL B.V.	
18	IT(IT)A 1975/MUM/2025	2022-2023	[A] DBS BANK LTD (E-FILE)	
19	ITA 2195/MUM/2025	2022-23	[A] CORNELL UNIVERSITY	
20	IT(IT)A 4779/MUM/2025	2015-16	[A] CHITRA ZACHARIAS (E-FILE)	
21	ITA 5505/MUM/2025	2010-11	[D] DIEBOLD INDIA PRIVATE LIMITED (E-FILE)	
22	ITA 5506/MUM/2025	2011-12	[D] DIEBOLD INDIA PRIVATE LIMITED (E-FILE)	

**CAUSE LIST OF I BENCH FOR 09-FEBRUARY-2026 (MONDAY)**

**BEFORE HON'BLE SANDEEP GOSAIN, JUDICIAL MEMBER  
AND HON'BLE PRABHASH SHANKAR, ACCOUNTANT MEMBER**

**IN COURT ROOM 6**

<b>Srl</b>	<b>Appeal Number</b>	<b>Assmt. Year</b>	<b>Assessee Name</b>	<b>Remarks</b>
23	ITA 5507/MUM/2025	2012-13	[D] DIEBOLD INDIA PRIVATE LIMITED (E-FILE)	
24	ITA 5508/MUM/2025	2013-14	[D] DIEBOLD INDIA PRIVATE LIMITED (E-FILE)	
25	CO 308/MUM/2025	2010-11	[A] DIEBOLD INDIA PRIVATE LIMITED	
26	CO 309/MUM/2025	2011-12	[A] DIEBOLD INDIA PRIVATE LIMITED	
27	CO 310/MUM/2025	2012-13	[A] DIEBOLD INDIA PRIVATE LIMITED	
28	CO 311/MUM/2025	2013-14	[A] DIEBOLD INDIA PRIVATE LIMITED	
29	ITA 5869/MUM/2025	2020-21	[A] HARDEEP BHATT	
30	ITA 6741/MUM/2025	2023-24	[A] AUDI AG (E-FILE)	

  
Assistant Registrar  
06-Feb-2026

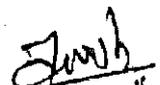
**INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES****CAUSE LIST OF I BENCH FOR 10-FEBRUARY-2026 (TUESDAY)****BEFORE HON'BLE SANDEEP GOSAIN, JUDICIAL MEMBER  
AND HON'BLE PRABHASH SHANKAR, ACCOUNTANT MEMBER****IN COURT ROOM 6**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 3283/MUM/2009	2005-06	[D] MASHREQ BANK PSC.	
2	CO 6/MUM/2016	2005-06	[A] MASHREQ BANK PSC.	
3	ITA 3487/MUM/2004	1999-2000	[D] M/S. AMERICAN EXPRESS BANK LTD.	
4	ITA 3508/MUM/2004	1999-2000	[A] STANDARD CHARTERED HOLDINGS INC(SUCCESSOR OF M/S. AMERICAN EXPRESS BANK LTD.	
5	ITA 5667/MUM/2004	2000-01	[D] M/S. AMERICAN EXPRESS BANK LTD.	
6	ITA 9414/MUM/2004	2000-2001	[A] M/S AMERICAN EXPRESS BANK LTD.	
7	ITA 1819/MUM/2014	2009-10	[D] LLOYDS REGISTER ASIA -INDIA BRANCH OFFICE	
8	ITA 2022/MUM/2014	2009-10	[A] LLOYD S REGISTER ASIA (INDIA BRANCH OFFICE)	
9	ITA 2453/MUM/2022	2018-19	[A] GLOBAL LONG SHORT PARTNERS MAURITIUS I LTD	
10	ITA 2454/MUM/2022	2018-2019	[A] GREEN LOTUS LIMITED	
11	ITA 4576/MUM/2024	2020-21	[A] GE VERNOVA INTERNATIONAL LLC C/O THE CORPORATION TRUST COMPANY, CORPORATION TRUST CENTRE	
12	ITA 6670/MUM/2024	2021-22	[A] GOLDMAN SACHS AND CO. LLC (E-FILE)	
13	ITA 1290/MUM/2025	2016-17	[A] GEMOLOGICAL INSTITUTE INTERNATIONAL, INC. (E-FILE)	
14	ITA 4551/MUM/2025	2018-19	[A] METTLER-TOLEDO INDIA PRIVATE LIMITED (E-FILE)	

*Prabhash*  
Assistant Registrar  
06-Feb-2026

**INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES****CAUSE LIST OF I BENCH FOR 11-FEBRUARY-2026 (WEDNESDAY)****BEFORE HON'BLE SANDEEP GOSAIN, JUDICIAL MEMBER  
AND HON'BLE PRABHASH SHANKAR, ACCOUNTANT MEMBER****IN COURT ROOM 6**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 4644/MUM/2015	2010-11	[D] DBS BANK LTD	
2	ITA 4732/MUM/2015	2010-11	[A] DBS BANK LTD	
3	ITA 5158/MUM/2016	2011-12	[A] DBS BANK LTD.	
4	ITA 5703/MUM/2016	2011-12	[D] DBS ABANK LTD	
5	ITA 6891/MUM/2017	2012-13	[D] DBS BANK LTD.	
6	ITA 7086/MUM/2017	2012-13	[A] DBS BANK LTD.	
7	ITA 7449/MUM/2018	2013-174	[A] DBS BANK LTD	
8	ITA 15/MUM/2019	2013-14	[D] DBS BANK LTD.	
9	ITA 6416/MUM/2019	2014-15	[A] DBS BANK INDIA LTD.(SUCCESSOR TO DBS BANK LTD., INDIA BRANCHES)	
10	ITA 6756/MUM/2019	2014-15	[D] DBS BANK LTD	
11	ITA 2159/MUM/2017	2012-13	[A] SIEMENS AKTIENGESELLSCHAFT	
12	ITA 5593/MUM/2017	2013-14	[A] SIEMENS AKTIENGESELLSCHAFT	
13	ITA 7322/MUM/2018	2014-15	[A] SIEMENS AKTIENGESELLSCHAFT	
14	ITA 7192/MUM/2019	2015-16	[A] SIEMENS AKTIENGESELLSCHAFT	
15	ITA 1253/MUM/2021	2016-17	[A] SIEMENS AKTIENGESELLSCHAFT	
16	ITA 2946/MUM/2022	2010-2011	[A] GLOBAL HOSPITALITY LICENSING SARL (ROCA)	
17	ITA 2947/MUM/2022	2013-2014	[A] GLOBAL HOSPITALITY LICENSING SARL	
18	ITA 2948/MUM/2022	2014-2015	[A] GLOBAL HOSPITALITY LICENSING SARL	
19	ITA 2949/MUM/2022	2016-2017	[A] GLOBAL HOSPITALITY LICENSING SARL	
20	ITA 4735/MUM/2023	2021-22	[A] REFINITIV TRANSACTION SERVICES LTD	
21	ITA 1352/MUM/2025	2022-23	[A] REFINITIV TRANSACTION SERVICE LIMITED	
22	IT(IT)A 1781/MUM/2025	2016-17	[A] CHANDRASHEKHAR RAMRAO SALUNKHE (E-FILE)	
23	ITA 4688/MUM/2025	2006-07	[D] TATA INDUSTRIES LTD (E-FILE)	
24	ITA 5593/MUM/2025	2016-17	[A] MITESH SURESH SHAH	

  
Assistant Registrar  
06-Feb-2026

**INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES**

**CAUSE LIST OF I BENCH FOR 12-FEBRUARY-2026 (THURSDAY)**

**BEFORE HON'BLE SANDEEP GOSAIN, JUDICIAL MEMBER  
AND HON'BLE PRABHASH SHANKAR, ACCOUNTANT MEMBER**

**IN COURT ROOM 6**

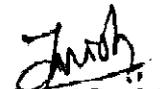
Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	SA 46/MUM/2025	2022-23	[A] SKY HIGH XXXIV LEASING COMPANY LIMITED	
2	ITA 1308/MUM/2025	2022-23	[A] SKY HIGH XXXIV LEASING COMPANY LIMITED (E-FILE)	
3	SA 44/MUM/2025	2022-2023	[A] LUNAR AIRCRAFT TRADING COMPANY 2 LIMITED	
4	SA 45/MUM/2025	2022-2023	[A] LUNAR AIRCRAFT TRADING COMPANY LIMITED	
5	ITA 1327/MUM/2025	2022-2023	[A] LUNAR AIRCRAFT TRADING COMPANY LIMITED (E-FILE)	
6	ITA 1328/MUM/2025	2022-2023	[A] LUNAR AIRCRAFT TRADING COMPANY 2 LIMITED (E-FILE)	
7	ITA 4970/MUM/2007	2002-2003	[A] M/S. CITI BANK N.A.	
8	ITA 4981/MUM/2007	2002-2003	[D] M/S CITI BANK N.A	
9	CO 284/MUM/2007	2002-2003	[A] M/S. CITI BANK N.A	
10	ITA 8701/MUM/2010	2003-04	[A] CITIBANK N A	
11	CO 168/MUM/2011	2005-06	[A] CITIBANK N.A.	
12	CO 89/MUM/2012	2006-07	[A] CITI BANK N.A.	
13	CO 66/MUM/2013	2004-05	[A] CITI BANK N.R.	
14	CO 241/MUM/2014	2008-09	[A] CITIBANK N.A.	
15	CO 156/MUM/2015	2009-10	[A] CITIBANK N.A.	
16	CO 23/MUM/2017	2007-08	[A] CITIBANK N.A	
17	ITA 188/MUM/2011	2003-04	[D] CITIBANK N.A.	
18	ITA 824/MUM/2011	2004-05	[A] CITIBANK NA	
19	ITA 1133/MUM/2011	2004-05	[D] CITIBANK N.A.	
20	ITA 2227/MUM/2011	2005-06	[A] CITI BANK N.A.	
21	ITA 2577/MUM/2011	2005-06	[D] CITIBANK N A	
22	ITA 4308/MUM/2011	2006-07	[A] CITIBANK N.A.	
23	ITA 4974/MUM/2011	2006-07	[D] CITIBANK N.A.	
24	ITA 5218/MUM/2014	2008-09	[A] CITIBANK N.A.	
25	ITA 6035/MUM/2014	2008-09	[D] CITY BANK NA	
26	ITA 3126/MUM/2015	2007-08	[A] CITIBANK N.A.	
27	ITA 3818/MUM/2015	2007-08	[D] CITI BANK	
28	ITA 3995/MUM/2015	2009-10	[A] CITIBANK N.A.	
29	ITA 4703/MUM/2015	2009-10	[D] CITI BANK	
30	ITA 1571/MUM/2018	2012-13	[D] CITIBANK N.A.	

**CAUSE LIST OF I BENCH FOR 12-FEBRUARY-2026 (THURSDAY)**

**BEFORE HON'BLE SANDEEP GOSAIN, JUDICIAL MEMBER  
AND HON'BLE PRABHASH SHANKAR, ACCOUNTANT MEMBER**

**IN COURT ROOM 6**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
31	ITA 1645/MUM/2018	2010-11	[D] CITI BANK N.A.	
32	ITA 2081/MUM/2018	2010-11	[A] CITI BANK N.A.	
33	ITA 2082/MUM/2018	2012-13	[A] CITI BANK N.A.	
34	ITA 1346/MUM/2021	2011-12	[A] CITI BANK	
35	ITA 1403/MUM/2021	2011-12	[D] CITIBANK N.A.	
36	ITA 2921/MUM/2022	2013-14	[A] CITIBANK N.A	
37	ITA 3080/MUM/2022	2012-14	[D] M/S CITI BANK	
38	ITA 4142/MUM/2023	2021-22	[A] SUNIL MANOHAR GAVASKAR (E-FILED)	
39	ITA 8696/MUM/2025	2023-24	[A] MS. DIVYA CHOUDHARY	
40	ITA 1348/MUM/2025	2022-23	[A] GAL MSN 6072 & 6184 LIMITED ((ROCA))	
41	ITA 1349/MUM/2025	2022-23	[A] JET AIR 17 LIMITED (ROCA)	
42	ITA 1350/MUM/2025	2022-23	[A] YAMUNA AVIATION LEASING LIMITED (ROCA)	
43	ITA 1351/MUM/2025	2022-23	[A] FALGU AVIATION LEASING LIMITED	
44	ITA 1805/MUM/2025	2022-23	[A] PAAL JUPITER COMPANY LIMITED (ROCA)	
45	ITA 1859/MUM/2025	2022-23	[A] VS MSN 36118 CAV DESIGNATED ACTIVITY COMPANY (ROCA)	
46	ITA 6527/MUM/2025	2016-17	[A] MR. RAHUL VIJAY RAI	

  
Assistant Registrar  
20/06-Feb-2026

**INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES****CAUSE LIST OF J BENCH FOR 09-FEBRUARY-2026 (MONDAY)****BEFORE HON'BLE PAWAN SINGH, JUDICIAL MEMBER  
AND HON'BLE BIJAYANANDA PRUSETH, ACCOUNTANT MEMBER****IN COURT ROOM 9**

Sr	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 905/MUM/2021	2016-17	[A] UCB INDIA PVT. LTD (ROCA)	
2	ITA 4296/MUM/2024	AY 2020-21	[A] NIVEA INDIA PRIVATE LIMITED (E-FILED)	
3	ITA 4605/MUM/2024	2020-21	[A] MAJESCO SOFTWARE AND SOLUTIONS INDIA PRIVATE LIMITED (E-FILE (ROCA))	
4	ITA 4985/MUM/2024	2020-21	[A] MARICO LTD	
5	ITA 8820/MUM/2025	2020-21	[A] STANDARD CHARTERED CAPITAL LIMITED	
6	ITA 8821/MUM/2025	2017-18	[A] SMT. SWATI SAMEER JOSHI	
7	ITA 8877/MUM/2025	2018-19	[A] SHIPRA VISHAL BANDLISH (E-FILE)	
8	ITA 8851/MUM/2025	2014-2015	[A] SHAILESH KANTILAL JAIN (E-FILE)	
9	ITA 8859/MUM/2025	2017-18	[A] SURESH SONAJI PUROHIT (E-FILE)	
10	ITA 8860/MUM/2025	2018-19	[A] SURESH SONAJI PUROHIT (E-FILE)	
11	ITA 8861/MUM/2025	2019-20	[A] SURESH SONAJI PUROHIT (E-FILE)	
12	ITA 8266/MUM/2025	2018-19	[A] ESSA SHAIKH (E-FILE(SMC))	

  
Assistant Registrar  
CAG 06-Feb-2026

**INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES****CAUSE LIST OF 1 BENCH FOR 10-FEBRUARY-2026 (TUESDAY)****BEFORE HON'BLE ANIKESH BANERJEE, JUDICIAL MEMBER  
AND HON'BLE BIJAYANANDA PRUSETH, ACCOUNTANT MEMBER****IN COURT ROOM 9**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	SA 174/MUM/2025	2022-23	[A] VASTA BIO-INFORMATICS PRIVATE LIMITED	
2	ITA 8921/MUM/2025	2022-23	[A] VASTA BIO-INFORMATICS PRIVATE LIMITED	
3	ITA 4020/MUM/2024	2020-21	[A] ROCHE DIAGNOSTICS INDIA PRIVATE LIMITED	
4	ITA 4154/MUM/2024	2020-21	[A] MAMMOET (INDIA) PRIVATE LIMITED ((ROCA))	
5	ITA 4780/MUM/2024	2020-21	[A] VOLKSWAGEN AKTIENGESELLSCHAFT	
6	ITA 4822/MUM/2024	2020-21	[A] ROCHE DIABETES CARE INDIA PRIVATE LIMITED	
7	ITA 6654/MUM/2024	2021-22	[A] PPG ASIAN PAINTS PVT LTD.	
8	ITA 6787/MUM/2024	2021-22	[A] ROCHE DIAGNOSTICS INDIA PRIVATE LIMITED (ROCA)	
9	ITA 8922/MUM/2025	2022-23	[A] PACKT PUBLISHING PVT LTD	
10	ITA 8955/MUM/2025	2022-23	[A] RENAISSANCE GLOBAL LIMITED (E-FILE)	
11	ITA 4092/MUM/2025	2012-13	[A] TUSHAR IMPEX (E-FILE(SMC))	
12	ITA 8908/MUM/2025	2019-20	[A] HOTEL TAJ ((SMC))	
13	ITA 8909/MUM/2025	2020-21	[A] HOTEL TAJ ((SMC))	
14	ITA 8910/MUM/2025	2021-22	[A] HOTEL TAJ ((SMC))	
15	ITA 8911/MUM/2025	2022-23	[A] HOTEL TAJ ((SMC))	
16	ITA 6723/MUM/2024	2021-22	[A] PWW DISTRIBUTION INDIA PRIVATE LIMITED (E-FILING)	
17	ITA 7972/MUM/2025	2022-23	[A] PWW DISTRIBUTION INDIA PRIVATE LIMITED (E-FILE)	
18	ITA 8262/MUM/2025	2015-16	[A] BINDU SUNILKUMAR KALAPPAT (E-FILE (SMC))	
19	ITA 8271/MUM/2025	2014-15	[A] SONALI SONU SOOD ((SMC))	

  
Assistant Registrar  
06-Feb-2026

**INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES****CAUSE LIST OF 1 BENCH FOR 11-FEBRUARY-2026 (WEDNESDAY)****BEFORE HON'BLE PAWAN SINGH, JUDICIAL MEMBER  
AND HON'BLE BIJAYANANDA PRUSETH, ACCOUNTANT MEMBER****IN COURT ROOM 9**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 5018/MUM/2024	2020-21	[A] NTT INDIA PRIVATE LIMITED	
2	ITA 6050/MUM/2024	2021-22	[A] ROTHSCHILD & CO INDIA PRIVATE LIMITED (E-FILING)	
3	ITA 6767/MUM/2025	2022-23	[A] ROTHSCHILD & CO INDIA PRIVATE LIMITED (E-FILE)	
4	ITA 6087/MUM/2024	2021-2022	[A] WAN HAI LINES (INDIA) PRIVATE LIMITED (E-FILING)	
5	ITA 8405/MUM/2025	2022-23	[A] MILLWARD BROWN MARKET RESEARCH SERVICES INDIA PRIVATE LIMITED (E-FILE)	
6	ITA 8358/MUM/2025	2016-17	[A] MUKESH DANDUMAL ROHIRA ((SMC))	
7	ITA 8963/MUM/2025	2012-13	[D] ELEGAN STATIONERS (E-FILE)	
8	ITA 8912/MUM/2025	2013-14	[A] DEVANG KANUBHAI VORA	
9	ITA 8928/MUM/2025	2016-17	[A] SUNIL MARUTI VEKHANDE (E-FILE)	
10	ITA 8976/MUM/2025	2018-19	[A] RAJESH MUKUND NORBHAVANE	
11	ITA 8919/MUM/2025	2018-19	[A] M.A TRADING PRODUCTS	
12	ITA 8944/MUM/2025	2021-22	[A] BANPREETSINGH SURINDERSINGH ATAL (E-FILE)	
13	ITA 8969/MUM/2025	2012-13	[D] N K FAMILY TRUST (E-FILE)	
14	CO 32/MUM/2026	2012-13	[A] N K FAMILY TRUST	
15	ITA 8970/MUM/2025	2022-23	[A] ESTATE OF VASANT PATKI (E-FILE)	
16	ITA 8290/MUM/2025	2018-19	[A] SHRI DILIP K CHHEDA (E-FILE(SMC))	

*Juroh*  
Assistant Registrar  
5/2  
06-Feb-2026

**INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES****CAUSE LIST OF J BENCH FOR 12-FEBRUARY-2026 (THURSDAY)****BEFORE HON'BLE PAWAN SINGH, JUDICIAL MEMBER  
AND HON'BLE BIJAYANANDA PRUSETH, ACCOUNTANT MEMBER****IN COURT ROOM 9**

Sr	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 7349/MUM/2025	2013-14	[A] ZENSAR TECHNOLOGIES LIMITED (E-FILE)	
2	ITA 8106/MUM/2025	2013-14	[D] ZENSAR TECHNOLOGIES LIMITED (E-FILE)	
3	ITA 9195/MUM/2025	2016-17	[D] MERRILL LYNCH CAPITAL MARKETS ESPANA SA SV (E-FILE)	
4	ITA 9196/MUM/2025	2017-18	[D] MERRILL LYNCH CAPITAL MARKETS ESPANA SA SV (E-FILE)	
5	ITA 2476/MUM/2022	2018-19	[A] JAGUAR LAND ROVER INDIA LIMITED ((ROCA))	
6	ITA 4401/MUM/2024	2020-21	[A] PETROFAC ENGINEERING INDIA PRIVATE LIMITED ((ROCA))	
7	ITA 6782/MUM/2024	2021-22	[A] UBER INDIA SYSTEMS PVT LTD	
8	ITA 8979/MUM/2025	2022-23	[A] ROCHE DIABETES CARE INDIA PVT LTD	
9	ITA 8978/MUM/2025	2013-14	[A] JATIN DHANSUKH KHATRI	
10	ITA 8977/MUM/2025	2016-17	[A] AMARCHAND LAKHMICHAND NARANG	
11	ITA 9020/MUM/2025	2017-18	[A] ENVIRONMENT MEDICAL ASSOCIATION (E-FILE)	
12	ITA 9032/MUM/2025	2020-21	[A] VINIT RAMNATH PARKAR (E-FILE)	
13	ITA 9013/MUM/2025	2021-22	[A] VED PRAKASH SINHA (E-FILE)	

  
Assistant Registrar  
06-Feb-2026

**INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES**

**CAUSE LIST OF K BENCH FOR 09-FEBRUARY-2026 (MONDAY)**  
**BEFORE HON'BLE PAWAN SINGH, JUDICIAL MEMBER**  
**AND HON'BLE BIJAYANANDA PRUSETH, ACCOUNTANT MEMBER**  
**IN COURT ROOM 9**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 8224/MUM/2025	2014-2015	[D] JYOTHY LABS LIMITED (E-FILE)	
2	CO 41/MUM/2026	2014-2015	[A] JYOTHY LABS LIMITED	
3	ITA 8255/MUM/2025	2013-14	[D] M/S. DOSHION WATER SOLUTIONS PVT. LTD (E-FILE)	
4	ITA 8129/MUM/2025	2017-18	[A] ANIL DEVNARAYAN AGARWAL (E-FILE (SMC))	
5	ITA 8130/MUM/2025	2007-08	[A] SKM STEEL LIMITED (SKM ALLOYS PRIVATE LIMITED) (E-FILE (SMC))	
6	ITA 8131/MUM/2025	2013-14	[A] APICES STUDIO PVT LTD, PREVIOUSLY KNOWN AS 3D ARCHITECTURE PVT LTD (E-FILE (SMC))	
7	ITA 8148/MUM/2025	2020-21	[D] NOSTALGIA BUSINESS CORPORATE SERVICES PVT. LTD. (E-FILE (SMC))	
8	ITA 8151/MUM/2025	2020-21	[A] SUHANISH ENTERPRISES LLP (E-FILE (SMC))	
9	ITA 8153/MUM/2025	2012-13	[D] PUKHRAJ HANJARILAL MEHTA (E-FILE (SMC))	
10	ITA 8161/MUM/2025	2007-08	[D] AMEET ASHOK RAJPUT (E-FILE (SMC))	
11	CO 39/MUM/2026	2007-08	[A] AMEET ASHOK RAJPUT ((SMC))	
12	ITA 4160/MUM/2025	2011-12	[A] DAKSHA VIMLESH DOSHI (E-FILE (SMC))	

  
Assistant Registrar  
14/5 06-Feb-2026

**INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES****CAUSE LIST OF K BENCH FOR 10-FEBRUARY-2026 (TUESDAY)****BEFORE HON'BLE ANIKESH BANERJEE, JUDICIAL MEMBER  
AND HON'BLE BIJAYANANDA PRUSETH, ACCOUNTANT MEMBER****IN COURT ROOM 9**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 7941/MUM/2019	2015-16	[A] JAGUAR LAND ROVER INDIA LTD.	
2	ITA 6760/MUM/2024	2021-22	[A] KAIROS PROPERTIES PVT LTD	
3	ITA 6781/MUM/2024	2021-22	[A] LINK ADMINISTRATION SERVICES PVT LTD	
4	ITA 7871/MUM/2025	2016-17	[D] CITIGROUP GLOBAL MARKETS INDIA PVT. LTD. (E-FILE)	
5	CO 34/MUM/2026	2016-17	[A] CITIGROUP GLOBAL MARKETS INDIA PVT. LTD. (E-FILE)	
6	ITA 2544/MUM/2025	2013-14	[D] ESSAR PORTS LIMITED (E-FILE)	
7	ITA 2997/MUM/2025	2013-14	[A] ESSAR PORTS LIMITED (E-FILE)	
8	ITA 3270/MUM/2025	2014-15	[A] NATIONAL WELFARE FOUNDATION ((SMC))	
9	ITA 8306/MUM/2025	2023-24	[A] ROTARY CLUB OF BOMBAY QUEENS NECKLACE CHARITABLE TRUST (SMC)	
10	ITA 8313/MUM/2025	2020-2021	[A] MANOJ RAJARAM SHARMA (E-FILE (SMC))	
11	ITA 8316/MUM/2025	2011-12	[A] ANANT IMPEX (E-FILE (SMC))	
12	ITA 8318/MUM/2025	2012-13	[A] REKHABEN SHARADKUMAR MEHTA (E-FILE (SMC))	
13	ITA 8319/MUM/2025	2019-20	[A] DARODI UTKARSH SAHAKARI PATHPEDI LTD (E-FILE (SMC))	
14	ITA 8320/MUM/2025	2021-2022	[A] SURAJ KUMAR (E-FILE (SMC))	
15	ITA 8321/MUM/2025	2018-19	[D] STAR JEWELS (E-FILE (SMC))	
16	ITA 163/MUM/2025	2015-16	[A] KENNY DCOSTA (E-FILING (RECALLED MATTER))	

  
Assistant Registrar  
Date 06-Feb-2026

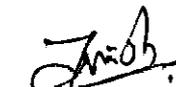
**INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES****CAUSE LIST OF K BENCH FOR 11-FEBRUARY-2026 (WEDNESDAY)****BEFORE HON'BLE PAWAN SINGH, JUDICIAL MEMBER  
AND HON'BLE BIJAYANANDA PRUSETH, ACCOUNTANT MEMBER****IN COURT ROOM 9**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 6844/MUM/2024	2021-22	[A] ACT INFRAPORT LIMITED (SG)	
2	ITA 6455/MUM/2024	2021-22	[A] COLGATE PALMOLIVE INDIA LIMITED	
3	ITA 7318/MUM/2018	2014-15	[A] COLGATE PALMOLIVE (INDIA) LTD	
4	ITA 7261/MUM/2019	2015-16	[A] COLGATE PALMOLIVE (INDIA) LTD.	
5	ITA 617/MUM/2022	2017-18	[A] COLGATE-PALMOLIVE (INDIA) LIMITED	
6	ITA 2371/MUM/2022	2018-19	[A] COLGATE-PALMOLIVE (INDIA) LIMITED	
7	ITA 4875/MUM/2025	2008-09	[D] BP INDIA PVT LTD (E-FILE)	
8	CO 274/MUM/2025	2008-09	[A] BP INDIA PVT LTD	
9	ITA 7031/MUM/2025	2017-18	[A] LINTAS INDIA PRIVATE LIMITED (E-FILE)	
10	IT(TP)A 8350/MUM/2025	2022-23	[A] GOGLOBAL INDIA PRIVATE LIMITED (E-FILE)	
11	ITA 8393/MUM/2025	2015-16	[A] JIGAR KARAMCHAND VORA (E-FILE (SMC))	
12	ITA 8394/MUM/2025	2016-17	[A] JIGAR KARAMCHAND VORA (E-FILE (SMC))	
13	ITA 8395/MUM/2025	2017-2018	[A] JIGAR KARAMCHAND VORA (E-FILE (SMC))	
14	ITA 8402/MUM/2025	2017-18	[A] MANISH VASHDEV KHEMCHANDANI (E-FILE (SMC))	
15	ITA 8404/MUM/2025	2018-19	[A] HARITIMA INFRASTRUCTURE PRIVATE LIMITED (E-FILE (SMC))	
16	ITA 8413/MUM/2025	2020-2021	[A] RITESHKUMAR VINOD JHA (E-FILE (SMC))	
17	ITA 8414/MUM/2025	2017-18	[A] PHARMACLE LABORATORY PRIVATE LIMITED (E-FILE (SMC))	
18	ITA 8416/MUM/2025	2020-21	[A] KHAMAJ CO-OPERATIVE HOUSING SOCIETY LIMITED (E-FILE (SMC))	
19	ITA 8417/MUM/2025	2021-22	[A] KHAMAJ CO-OPERATIVE HOUSING SOCIETY LIMITED (E-FILE (SMC))	
20	ITA 8427/MUM/2025	2017-2018	[A] POOJA VINESH ADVANI (E-FILE (SMC))	

*J. Pruthi*  
Assistant Registrar  
06-Feb-2026

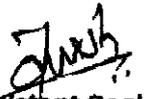
**INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES****CAUSE LIST OF K BENCH FOR 12-FEBRUARY-2026 (THURSDAY)****BEFORE HON'BLE PAWAN SINGH, JUDICIAL MEMBER  
AND HON'BLE BIJAYANANDA PRUSETH, ACCOUNTANT MEMBER****IN COURT ROOM 9**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 1112/MUM/2019	2014-15	[A] M/S. GRASIM INDUSTRIES LIMITED ( AS SUCCESSOR TO ADITYA BIRLA NUVO LTD. )	
2	ITA 1513/MUM/2019	2014-15	[D] GRASIM INDUSTRIES LIMITED (SUCCESSOR TO ADITYA BIRLA NUVO LTD. FORMERLY INDIAN RAYON INDUSTRIES LTD.)	
3	ITA 389/MUM/2020	2015-16	[A] GRASIM INDUSTRIES LTD(AS A SUCCESSOR TO ADITYA BIRLA NUVO LTD)	
4	ITA 776/MUM/2020	2015-16	[D] M/S. GRASIM INDUSTRIES LIMITED ( AS SUCCESSOR TO ADITYA BIRLA NUVO LTD. )	
5	ITA 658/MUM/2022	2017-18	[A] ASB INTERNATIONAL PVT. LTD	
6	ITA 2755/MUM/2022	2018-19	[A] ASB INTERNATIONAL PRIVATE LIMITED	
7	ITA 4441/MUM/2024	2020-21	[A] ASB INTERNATIONAL PRIVATE LIMITED (E-FILE)	
8	ITA 6120/MUM/2024	2021-22	[A] DATAMATICS GLOBAL SERVICES LIMITED	
9	ITA 6738/MUM/2024	2021-22	[A] B BRAUN MEDICAL INDIA PRIVATE LIMITED	
10	ITA 6501/MUM/2024	2021-22	[A] FENGYUAN INDIA PRIVATE LIMITED (E-FILE)	
11	ITA 8428/MUM/2025	2010 - 11	[A] VEEJAY EXPORTS PRIVATE LIMITED (E-FILE (SMC))	
12	ITA 8446/MUM/2025	2022-23	[A] VELJI DOSABHAI AND SONS PVT LTD (E-FILE (SMC))	
13	ITA 8447/MUM/2025	2020-21	[A] TEJAL VIPUL CHAUHAN (E-FILE (SMC))	
14	ITA 8448/MUM/2025	2012-13	[A] YASH DISTRIBUTORS (E-FILE (SMC))	
15	ITA 8449/MUM/2025	2021-22	[A] WESTERN HEIGHTS CO-OPERATIVE HOUSING SOCIETY LIMITED (E-FILE (SMC))	
16	ITA 8451/MUM/2025	2017-2018	[A] RAJENDRA NANASO GODASE (E-FILE (SMC))	
17	ITA 8455/MUM/2025	2019-20	[A] G M S OFFSHORE SERVICE PRIVATE LIMITED (E-FILE (SMC))	
18	ITA 4224/MUM/2025	2016-17	[D] JSW STEEL LIMITED (E-FILE)	
19	ITA 4225/MUM/2025	2017-18	[D] JSW STEEL LIMITED (E-FILE)	
20	ITA 4272/MUM/2025	2016-17	[A] JSW STEEL LIMITED (E-FILE)	
21	ITA 7738/MUM/2025	2017-18	[A] ANAND PANSINGH SINGH (E-FILE)	

  
Assistant Registrar  
Mumbai 06-Feb-2026

**INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES****CAUSE LIST OF SMC BENCH FOR 09-FEBRUARY-2026 (MONDAY)****BEFORE HON'BLE BEENA PILLAI, JUDICIAL MEMBER  
IN COURT ROOM 4**

Sri	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 5906/MUM/2025	2017-18	[A] M/S HOUSTON TOURS AND TRAVELS (E-FILE)	
2	ITA 5473/MUM/2025	2016-17	[A] MAYUR GOVINDBHAI PATEL	
3	ITA 6583/MUM/2025	2012-13	[A] MR. SUBHASH SUMAT PRASAD JAIN	
4	ITA 6585/MUM/2025	2013-2014	[A] KCA CO OPERATIVE CREDIT SOCIETY (E-FILE)	
5	ITA 7214/MUM/2025	2016-17	[A] DAFTARI AGRO BIOTECH PVT LTD (E-FILE)	
6	ITA 7221/MUM/2025	2011-2012	[A] GEETADEVI GAGGAR (E-FILE)	
7	ITA 7627/MUM/2025	2018-2019	[A] SALAHUDDIN ABDUL RAHIM KHAN (E-FILE)	
8	ITA 7644/MUM/2025	2010-11	[A] AVANEESH IMPEX PRIVATE LIMITED (E-FILE)	
9	ITA 7648/MUM/2025	2012-13	[D] NOP PROPERTIES PRIVATE LIMITED (E-FILE)	
10	ITA 7649/MUM/2025	2012-13	[D] TRISHUL REALTY INFRA LLP (E-FILE)	
11	CO 33/MUM/2026	2012-13	[A] TRISHUL REALTY INFRA LLP	

  
Assistant Registrar  
06-Feb-2026

**INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES****CAUSE LIST OF SMC BENCH FOR 10-FEBRUARY-2026 (TUESDAY)****BEFORE HON'BLE BEENA PILLAI, JUDICIAL MEMBER  
IN COURT ROOM 4**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 7653/MUM/2025	2017-18	[A] RUCHI STOCK & SECURITIES PRIVATE LIMITED (E-FILE)	
2	ITA 7655/MUM/2025	2023-2024	[A] MOHD ISRAIL HAJI MOHD HANIF SHEIKH, NAGPUR (E-FILE)	
3	ITA 7661/MUM/2025	2017-18	[A] MITHIBAI COLLEGE EMPLOYEES CO OPERATIVE CREDIT SOCIETY LIMITED	
4	ITA 7662/MUM/2025	2020-21	[A] UJWALA BABURAO JADHAV	
5	ITA 7663/MUM/2025	2017-18	[A] DHANAJI ABASAHEB DHAGE	
6	ITA 8720/MUM/2025	2017-18	[A] NARENDRA KHIMJI SAVLA (E-FILE)	
7	ITA 8721/MUM/2025	2013-14	[A] YAMINI ANANT GAWANDE (E-FILE)	
8	ITA 5024/MUM/2025	2010-11	[A] PARAG DUSANE (E-FILE)	
9	ITA 5465/MUM/2025	2009-10	[A] SHEETAL DUSANE (E-FILE)	
10	ITA 6080/MUM/2025	2015-16	[A] DATTATRAY VITHOBA SAWANT (E-FILE)	
11	ITA 7486/MUM/2025	2017-18	[A] MUTHURAJ S VELU (E-FILE)	

*J. Pillai*  
Assistant Registrar  
06-Feb-2026

**INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES****CAUSE LIST OF SMC BENCH FOR 11-FEBRUARY-2026 (WEDNESDAY)****BEFORE HON'BLE BEENA PILLAI, JUDICIAL MEMBER  
IN COURT ROOM 4**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 7664/MUM/2025	2018-19	[A] HARLEEN KAUR GHURA	
2	ITA 7672/MUM/2025	2017-18	[A] M/S STAR JEWES	
3	ITA 7673/MUM/2025	2018-19	[A] M/S STAR JEWELS	
4	ITA 7679/MUM/2025	2009-10	[A] RACHANA KIRTI DOSHI	
5	ITA 7683/MUM/2025	2018-19	[A] IMTIYAZ AHMAD KHAN	
6	ITA 7128/MUM/2025	2017-18	[A] SANTLAL BENI GUPTA (E-FILE)	

*Joshi*  
Assistant Registrar  
06-Feb-2026

**INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES****CAUSE LIST OF SMC BENCH FOR 12-FEBRUARY-2026 (THURSDAY)****BEFORE HON'BLE BEENA PILLAI, JUDICIAL MEMBER  
IN COURT ROOM 4**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 7206/MUM/2025	2015-16	[A] NOORUL HASAN SHAIKH	
2	ITA 7687/MUM/2025	2012-13	[A] MADHU SATISH KHANNA	
3	ITA 7696/MUM/2025	2017-2018	[A] CHETAN VASU SUVARNA (E-FILE)	
4	ITA 7722/MUM/2025	2021-22	[A] L7 MEDIA PRIVATE LIMITED (E-FILE)	
5	ITA 7729/MUM/2025	2016-17	[A] SUNIL SURESH RANE (E-FILE)	
6	ITA 8723/MUM/2025	2017-18	[A] MOHD.IRFAN ANWAR QURESHI (E-FILE)	
7	ITA 8724/MUM/2025	2018-19	[A] MOHD.IRFAN ANWAR QURESHI (E-FILE)	
8	ITA 8725/MUM/2025	2020-21	[A] MOHD IRFAN ANWAR QURESHI (E-FILE)	
9	ITA 8731/MUM/2025	2011-12	[D] HITESH KHIMCHAND JAIN (E-FILE)	
10	ITA 7208/MUM/2025	2018-19	[A] ANANT RAMCHADRA DHOTRE	

*Joshi*  
Assistant Registrar  
06-Feb-2026

**INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES**

**FOR 11-FEBRUARY-2026 (WEDNESDAY)**

**SPECIAL BENCH CASE FOR FIXING THE DATE OF HEARING**

**BEFORE HON'BLE JUSTICE (RETD.) C V BHADANG, PRESIDENT  
BEFORE SHRI GEORGE GEORGE K, VICE-PRESIDENT  
BEFORE MS. PADMAVATHY S, ACCOUNTANT MEMBER**

COURT ROOM NO 1 AT 10.30 AM								
WEBEX ID 26414952544 PASSWORD 2026								
Srl	Appeal Number				Assmt. Year	Assessee	Bench	Remarks
1	ITA	1413	Bang	2025	2020-21	M/s. M D Sons	Bangalore	

**FOR 09-FEBRUARY-2026 (MONDAY)**

**FIXED FOR CLARIFICATION (FOR PASSING CORRIGENDUM )**

**BEFORE SHRI AMIT SHUKLA, JUDICIAL MEMBER  
AND SHRI GIRISH AGRAWAL, ACCOUNTANT MEMBER**

Srl	Appeal Number				Assmt. Year	Assessee	Bench	Remarks
1	ITA	4570	MUM	2025	2019-20	BCD TRAVEL SERVICES BV	I	
2	ITA	4571	MUM	2025	2020-21	BCD TRAVEL SERVICES BV	I	

  
Assistant Registrar  
06-Feb-26

**INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES**

**CAUSE LIST OF  
THIRD MEMBER MATTERS,  
PART HEARD MATTERS,  
CONSOLIDATION PETITIONS,  
SPECIAL CONSTITUTION,  
STAY APPLICATIONS,  
MISCELLANEOUS APPLICATIONS,  
EARLY HEARING PETITIONS  
AND PRONOUNCEMENTS**

**FOR 09-FEBRUARY-2026 (MONDAY)**

**BEFORE SMT. BEENA PILLAI, JUDICIAL MEMBER  
AND SHRI GIRISH AGRAWAL, ACCOUNTANT MEMBER**

PART HEARD MATTERS									
Srl	Appeal number				Assmt. Year	Assessee	Bench	Remarks	
1	CO	37	MUM	2018	2003-04	[A] GLAXO SMITHKLINE PHARMACEUTICALS LTD.	K		
2	CO	15	MUM	2020	2005-06	[A] GLAXO SMITH KLINE PHARMACEUTICALS LTD.	K		
3	ITA	4180	MUM	2016	2003-04	[A] GLAXO SMITHKLINE PHARMACEUTICALS LTD	K		
4	ITA	4783	MUM	2016	2003-04	[D] GLAXO SMITHKLINE PHARMACEUTICALS LTD.	K		
5	ITA	6673	MUM	2018	2004-05	[A] GLAXOSMITHKLINE PHARMACEUTICALS LIMITED	K		
6	ITA	6874	MUM	2018	2004-05	[D] GLAXO SMITHKLINE PHARMACEUTICALS LTD.	K		
7	ITA	397	MUM	2019	2005-06	[D] GLAXO SMITH KLINE PHARMACEUTICALS LTD.	K		
8	ITA	457	MUM	2019	2005-06	[A] GLAXO SMITH KLINE PHARMACEUTICALS LTD.	K		

**BEFORE SMT. BEENA PILLAI, JUDICIAL MEMBER  
AND SHRI JAGADISH, ACCOUNTANT MEMBER**

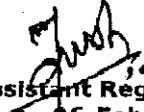
PART HEARD MATTERS at 02:30 PM									
Srl	Appeal Number				Assmt. Year	Assessee	Bench	Remarks	
1	ITA	3680	MUM	2017	2010-11	[A] STATE BANK OF INDIA (2010-11)	G	2010-11	
2	ITA	3882	MUM	2017	2010-11	[D] STATE BANK OF INDIA (2010-11)	G	2010-11	

**BEFORE SHRI SANDEEP GOSAIN, JUDICIAL MEMBER  
AND SHRI BIJAYANANDA PRUSETH, ACCOUNTANT MEMBER**

PART HEARD MATTERS at 02:30 PM									
Srl	Appeal Number				Assmt. Year	Assessee	Bench	Remarks	
1	CO	384	MUM	2025	2015	[A] VISAGAR POLYTEX LIMITED	F		
2	CO	385	MUM	2025	2016	[A] VISAGAR POLYTEX LIMITED	F		
3	CO	386	MUM	2025	2017	[A] VISAGAR POLYTEX LIMITED	F		
4	CO	387	MUM	2025	2018	[A] VISAGAR POLYTEX LIMITED	F		
5	ITA	42	MUM	2024	1993-94	[A] JYOTI H. MEHTA (LEGAL HEIR OF LATE HARSHAD S. MEHTA) (E-FILED)	F	e-filed	
6	ITA	975	MUM	2024	1993-94	[D] LATE SH. HARSHAD MEHTA (THROUGH LEGAL SMT. JYOTI MEHTA) HEIR	F		
7	ITA	6134	MUM	2025	2015	[D] VISAGAR POLYTEX LIMITED (E-FILE)	F	E-FILE	
8	ITA	6135	MUM	2025	2016	[D] VISAGAR POLYTEX LIMITED (E-FILE)	F	E-FILE	
9	ITA	6156	MUM	2025	2017	[D] VISAGAR POLYTEX LIMITED (E-FILE)	F	E-FILE	
10	ITA	6157	MUM	2025	2018	[D] VISAGAR POLYTEX LIMITED (E-FILE)	F	E-FILE	

BEFORE SHRI NARENDER KUMAR CHOUDHRY, JUDICIAL MEMBER  
AND SHRI PRABHASH SHANKAR, ACCOUNTANT MEMBER

CLARIFICATION MATTERS AT 2.30 PM								
Srl	Appeal Number				Assmt. Year	Assessee	Bench	Remarks
1	ITA	3950	MUM	2024	2014-15	[A] M/S. EKTA CREATIONS PRIVATE LIMITED	E	
2	ITA	4390	MUM	2024	2014-15	[D] EKTA CREATIONS PRIVATE LIMITED (E-FILED)	E	e-filed

  
Assistant Registrar  
06-Feb-2026

**INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES**

**CAUSE LIST OF  
THIRD MEMBER MATTERS,  
PART HEARD MATTERS,  
CONSOLIDATION PETITIONS,  
SPECIAL CONSTITUTION,  
STAY APPLICATIONS,  
MISCELLANEOUS APPLICATIONS,  
EARLY HEARING PETITIONS  
AND PRONOUNCEMENTS**

**FOR 10-FEBRUARY-2026 (TUESDAY)**

**BEFORE SHRI VIKRAM SINGH YADAV, ACCOUNTANT MEMBER  
AND SHRI ANIKESH BANERJEE, JUDICIAL MEMBER**

PART HEARD MATTER AT 2.30 PM										
Srl	Appeal Number				Assmt. Year	Assessee	Bench	Remarks		
1	ITA	1393	MUM	2024	2016-17	[A] KANAKIA SPACES PRIVATE LIMITED	E			
2	ITA	1395	MUM	2024	2018-19	[A] KANAKIA SPACES PRIVATE LIMITED	E			
3	ITA	1396	MUM	2024	2019-20	[A] KANAKIA SPACES PRIVATE LIMITED	E			
4	ITA	1398	MUM	2024	2017-18	[A] KANAKIA SPACES PRIVATE LIMITED	E			
5	ITA	1631	MUM	2024	2019-20	[D] KANAKIA SPACES REALTY PVT. LTD. (E-FILING)	E		E-FILING	
6	ITA	1632	MUM	2024	2018-19	[D] KANAKIA SPACES REALTY PVT. LTD. (E-FILING)	E		E-FILING	
7	ITA	1633	MUM	2024	2017-18	[D] KANAKIA SPACES REALTY PVT. LTD. (E-FILING)	E		E-Filing	
8	ITA	1634	MUM	2024	2016-17	[D] KANAKIA SPACES REALTY PVT. LTD. (E-FILING)	E		E-FILING	

**BEFORE SHRI SANDEEP GOSAIN, JUDICIAL MEMBER**

MISCELLANEOUS APPLICATIONS AT 2.30 PM										
Srl	Appeal Number				Assmt. Year	Assessee	Bench	TO Author		
1	MA	263	MUM	2025	2014-15	[A] CHITRA AVDHESH MEHTA	SMC		SG/JM	
2	MA	336	MUM	2025	2011-12	[D] RAJU BUGROMAL VARANDANI (E-FILE)	SMC		SG/JM	

  
**Assistant Registrar**  
05-Feb-2026

**INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES**

**CAUSE LIST OF  
THIRD MEMBER MATTERS,  
PART HEARD MATTERS,  
CONSOLIDATION PETITIONS,  
SPECIAL CONSTITUTION,  
STAY APPLICATIONS,  
MISCELLANEOUS APPLICATIONS,  
EARLY HEARING PETITIONS  
AND PRONOUNCEMENTS**

**FOR 11-FEBRUARY-2026 (WEDNESDAY)**

**BEFORE HON'BLE JUSTICE (RETD.) C V BHADANG, PRESIDENT  
AND SHRI VIKRAM SINGH YADAV, ACCOUNTANT MEMBER**

CLARIFICATION MATTERS at 02:30 PM										
Court Room 1										
Webex ID- 26414952544 Password- 2026										
Srl	Appeal Number				Assmt. Year	Assessee	Bench			Remarks
1	ITA	6489	MUM	2025	2018-19	[A] PARVEZ ABDUL KHUDUSH KHAN (E-FILE)	SMC			E-FILE

  
Assistant Registrar  
06-Feb-2026

**INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES**

**CAUSE LIST OF  
THIRD MEMBER MATTERS,  
PART HEARD MATTERS,  
CONSOLIDATION PETITIONS,  
SPECIAL CONSTITUTION,  
STAY APPLICATIONS,  
MISCELLANEOUS APPLICATIONS,  
EARLY HEARING PETITIONS  
AND PRONOUNCEMENTS**

**FOR 12-FEBRUARY-2026 (THURSDAY)**

**BEFORE SHRI VIKRAM SINGH YADAV, ACCOUNTANT MEMBER  
AND MS. KAVITHA RAJAGOPAL, JUDICIAL MEMBER**

PART HEARD MATTERS at 02:30 PM									
Srl	Appeal Number				Assmt. Year	Assessee	Bench	Remarks	
1	ITA	7177	MUM	2025	2017-18	[A] RAJESH SALUJA (E-FILE)	D	E-FILE	

  
Assistant Registrar  
06-Feb-2026